

Code Number		Description
0010000		Administrative Tribunals/Commissions of Inquiry
	0010100	Commission of Inquiry Act, 1952 (60 of 1952)
	0010200	Administrative Tribunals Act, 1985 (13 of 1985)
0020000		Admiralty
	0020100	Admiralty Offences (Colonial) Act, 1849 (12 and 13 Vict.C.96)
	0020200	Admiralty Jurisdiction (India) Act, 1860 (23 and 24 Vict.C.88)
0030000		Advertisement Tax
	0030100	Advertisement Tax Act, 1983
0040000		Agriculture
	0040100	Agricultural and Processed Food Products Export Development Authority Act, 1985
	0040200	Agricultural Produce (Grading and marketing) Act, 1937
	0040300	The Tamil Nadu Agricultural produce Markets Act
	0040400	The Tamil Nadu Agricultural Produce Marketing (Regulation) Act
	0040500	Agriculturists Loans Act, 1884 (12 of 1884)
	0040600	The Agriculturists Loans (Tamil Nadu Amendment) Act (XVI of 1935)
	0040700	State Agricultural Credit Corporations Act, 1968
	0040800	The Karaikal Agricultural Labourer Fair Wages Act, 1970
	0040900	The Tamil Nadu Agricultural Labourer Fair Wages Act (XIX of 1969)
	0041000	The Tamil Nadu Agricultural Lands Record of Tenancy Rights Act (X of 1969)
	0041100	The Tamil Nadu Agricultural Pests and Diseases Act (III of 1919)
	0041200	The Tamil Nadu Agricultural Pests and Diseases (Amendment) Act (XXVIII of 1982)
	0041300	Protection of Plant Varieties and Farmers' Rights Act, 2001
	0041400	The Tamil Nadu Agriculturists Relief Act (IV of 1938)
	0041500	The Tamil Nadu Agriculturists Relief (Amendment) Act (XXIII of 1948)

	0041600		The Tamil Nadu Agriculturists Relief (Amendment) Act (V of 1949)
	0041700		The Tamil Nadu Agriculturists Relief (Amendment) Act (XXIV of 1950)
0050000			Agriculture Income Tax
	0050100		The Madras Agricultural Income-Tax Act (V of 1955)
	0050200		The Madras Agricultural Income-Tax (Extension to Added Territory) Act (XI of 1961)
	0050300		The Tamil Nadu Agricultural Income Tax (Amendment) Act (XXVI of 1987)
0060000			Airways
	0060100		Aircraft Act, 1934 (22 of 1934)
	0060200		Suppression of Unlawful Acts Against Safety of Civil Aviation Act, 1982 (66 of 1982)
	0060300		Airports Authority of India Act, 1994 (55 of 1994)
0070000			Alteration of Name
	0070100		Madras State (Alteration of Name) Act, 1968 (53 of 1968)
0080000			Apprentices
	0080100		Apprentices Act, 1961 (52 of 1961)
0090000			Arbitration
	0090100		Arbitration (Protocol and Convention) Act, 1937 (6 of 1937)
	0090200		Arbitration Act, 1940 (10 of 1940)
	0090300		Arbitration (International Investment Disputes) Act, 1966 (1996 C.41)
	0090400		Arbitration and Conciliation Act, 1996 (26 of 1996)
		0090401	<i>Section 9</i>
		0090402	<i>Section 11</i>

		0090403	<i>Section 34</i>
0100000			Archaeology/Antiquity
	0100100		Ancient Monuments Preservation Act, 1904 (7 of 1904)
	0100200		Ancient Monuments and Archaeological Sites and Remains Act, 1958 (24 of 1958)
	0100300		T.N. Ancient and Historical Monuments and Archaeological Sites and Remains Act, 1966
	0100400		Antiquities and Art Treasures Act, 1972 (52 of 1972)
	0100500		Museum Act, 1910 (10 of 1910)
	0100600		Salar Jung Museum Act, 1961 (26 of 1961)
	0100700		Victoria Memorial Act, 1903 (10 of 1903)
0110000			Architects
	0110100		Architects Act, 1972 (20 of 1972)
0120000			Atomic Energy
	0120100		Atomic Energy Act, 1962 (33 of 1962)
	0120200		The Tamil Nadu Nuclear Installations (Regulation of Buildings and use of Land) Act, 1978
0130000			Authoritative Texts
	0130100		Authoritative Texts (Central Laws) Act, 1973 (50 of 1973)
0140000			Backward Classes/Minorites
	0140100		Backward Classes, SC & ST (Reservation of seats in Educational Institutions and of Appointments of Posts in the Services under the State) Act, 1994
	0140200		National Commission for Backward Class, Act, 1993 (27 of 1993)
	0140300		National Commission for Minorities Act, 1992 (19 of 1992)
	0140400		National Commission for Minority Educational Institutions Act, 2004
0150000			Banking
	0150100		Bankers Books Evidence Act, 1891 (18 of 1891)

0150200		Banking Companies (Acquisition and Transfer of Undertakings) Act, 1969 (22 of 1969)
0150300		Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 (5 of 1970)
0150400		Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980 (40 of 1980)
0150500		Banking Companies (Acquisition and Transfer of Undertakings) Amendment Act, 1992
0150600		Banking Companies (Acquisition and Transfer of Undertakings) Amendment Act, 1994
0150700		Banking Companies (Acquisition and Transfer of Undertakings) Amendment Act, 1995
0150800		Banking Companies (Legal Practitioners Clients Accounts) Act, 1949 (46 of 1949)
0150900		Banking Regulation Act, 1949 (10 of 1949)
0151000		Banking Regulation (Amendment) Act, 1991 (54 of 1991)
0151100		Banking Regulation (Amendment) Act, 1994 (20 of 1994)
0151200		Banking Service Commission Act, 1984 (44 of 1984)
0151300		Deposit Insurance and Credit Guarantee Corporation Act, 1961 (47 of 1961)
0151400		Depositories Act, 1996 (22 of 1996)
0151500		Depositories Related Laws (Amendment) Act, 1997 (8 of 1997)
0151600		Depositors Act, 1996
0151700		Government Savings banks Act, 1873 (5 of 1873)
0151800		Government Savings Certificates Act, 1959 (46 of 1959)
0151900		High Denomination Bank Notes (Demonetisation) Act, 1978 (11 of 1978)
0152000		High Denominations Bank Notes (Demonetisation) Amendment Act, 1998 (3 of 1999)
0152100		Industrial Development Bank of India Act, 1964 (18 of 1964)
0152200		Legal Tender (Inscribed Notes) Act, 1964 (28 of 1964)
0152300		National Bank for Agriculture and Rural Development Act, 1981 (61 of 1981)
0152400		National Housing Bank Act, 1987 (53 of 1987)
0152500		Recovery of Debts Due to Banks and Financial Institutions Act, 1993 (51 of 1993)
0152600		Regional rural Banks Act, 1976 (21 of 1976)
0152700		Rehabilitation Finance Administration Act, 1948 (12 of 1948)
0152800		Reserve Bank of India Act, 1934 (2 of 1934)

	0152900		Reserve Bank (Transfer to Public Ownership) Act, 1948 (62 of 1948)
	0153000		Securities Act, 1920 (10 of 1920)
	0153100		Securities and Exchange Board of India Act, 1992 (15 of 1992)
	0153200		Securities Contracts (Regulation) Act, 1956 (42 of 1956)
	0153300		Securitisaton and Reconstruction of Financial Assets and
		0153301	<i>DRAT Orders</i>
		0153302	<i>DRT Orders</i>
		0153303	<i>Notice under Section 13(2)</i>
		0153304	<i>Notice under Section 13 (4)</i>
		0153305	<i>Proceedings under Section 14</i>
	0153400		Small Coins (Offences) Act, 1971 (52 of 1971)
	0153500		Small Industries Development Bank of India Act, 1989 (39 of 1989)
	0153600		Special Bearer Bonds (Immunities and Exemptions) Act, 1981 (7 of 1981)
	0153700		State Bank of Hyderabad Act, 1956 (79 of 1956)
	0153800		State Bank of India Act, 1955 (23 of 1955)
	0153900		State Bank of India (Subsidiary Banks) Act, 1959 (38 of 1959)
	0154000		State Bank of Sikkim (Acquisition of Shares and Miscellaneous Provisions) Act, 1982
	0154100		State Financial Corporations Act, 1951 (63 of 1951)
	0154200		State of Arunachal Pradesh Act, 1986 (69 of 1986)
	0154300		The National Housing Bank Act, 1987
	0154400		Unit Trust of India Act, 1963 (52 of 1963)
	0154500		Deposit
		0154501	<i>Compulsory Deposit Scheme Act, 1963 921 of 1963)</i>
		0154502	<i>Compulsory Deposit Scheme (Income Tax Payers) Act, 1974 (38 of 1974)</i>
		0154503	<i>Forfeited Deposits Act, 1850 (25 of 1850)</i>
		0154504	<i>Forfeiture Act, 1859 (9 of 1859)</i>
		0154505	<i>Unclaimed Deposits Act, 1866 (25 of 1866)</i>
		0154506	<i>Unclaimed Deposits Act, 1870 (5 of 1870)</i>
0160000			Benami
	0160100		Benami Transactions (Prohibition) Act, 1988 (45 of 1988)
0170000			Betting

	0170100		Prize Competitions Act, 1955 (42 of 1955)
	0170200		The Tamil Nadu Prize Schemes (Prohibition) Act (Act LVI of 1979)
	0170300		Public Gambling Act, 1867 (3 of 1867)
	0170400		The Tamil Nadu Gaming Act (III of 1930)
	0170500		The Pondicherry Gaming Act, 1965
	0170600		The Tamil Nadu Betting Tax Act (XX of 1935)
	0170700		The Tamil Nadu Horse Races (Abolition of Wagering or Betting) Act (XLIV of 1974)
	0170800		The Tamil Nadu Horse Race (Abolition of Turf Agencies) Act (LV of 1979)
	0170900		The Madras Race Club (Acquisition and Transfer of Undertaking) Act (XXVI of 1986)
0180000			Bonded Labour
	0180100		Bonded Labour System (Abolition) Act, 1976 (19 of 1976)
	0180200		Contract Labour (Regulation and Abolition) Act, 1970 (37 of 1970)
	0180300		The Tamil Nadu Compulsory Labour Act (I of 1858)
0190000			Buildings
	0190100		Government Buildings Act, 1899 (4 of 1899)
0200000			C & A G
	0200100		Comptroller and Auditor-Generals (Duties, Powers and Conditions of Service) Act, 1971
	0200200		Comptroller and Auditor-Generals (Duties, Powers and Conditions of Service) Amendment Act, 1994 (51 of 1994)
0210000			Cardamom/Coffee/Coir/Coconut/Copra/Rubber
	0210100		Cardamom Act, 1965 (42 of 1965)
	0210200		Coconut Development Board Act, 1979 (5 of 1979)
	0210300		Coffee Act, 1942 (7 of 1942)
	0210400		Coffee (Amendment) Act, 1994 (23 of 1994)
	0210500		Coir Industry Act, 1953 (45 of 1953)
	0210600		Coir Industry (Amendment) Act, 1994 (41 of 1994)

	0210700		The Tamil Nadu Jute Goods Control Act (XXVIII of 1949)
	0210800		The Tamil Nadu Jute (Control of Prices and Sales) Act (V of 1950)
	0210900		Jute Companies (Nationalisation) Act, 1980 (62 of 1980)
	0211000		Jute Manufactures Development Council Act, 1983 (27 of 1983)
	0211100		Jute Packaging Materials (Compulsory Use In Packing Commodities) Act, 1987 (10 of 1987)
	0211200		Rubber Act, 1947 (24 of 1947)
	0211300		Seeds Act, 1966 (54 of 1966)
	0211400		Spices Board Act, 1986 (10 of 1986)
	0211500		Tea Act, 1953 (29 of 1953)
	0211600		Tea Companies (Acquisition and Transfer of Sick Tea Units) Act, 1985 (37 of 1985)
	0210700		Jute Manufactures Cess Act, 1983 (28 of 1983)
0220000			Cattle
	0220100		Cattle Trespass Act, 1871 (1 of 1871)
	0220200		Live Stock Importation Act, 1898 (9 of 1898)
	0220300		The Cattle Trespass (Tamil Nadu Amendment Act (XX of 1957)
	0220400		The Glanders and Farcy (Tamil Nadu Amendment) Act (XXXVI of 1965)
	0220500		The Tamil Nadu Cattle-Disease Act (I of 1866)
	0220600		The Tamil Nadu Live-Stock Improvement Act (XV of 1940)
	0220700		The Tamil Nadu Rinderpest Act (XIX of 1940)
	0220800		Veterinary Council Act, 1984 (52 of 1984)
0230000			Census
	0230100		Census Act, 1948 (37 of 1948)
	0230200		Census (Amendment) Act, 1993 (11 of 1994)
0240000			Central Government Undertakings
	0240100		Boilers Act, 1923 (5 of 1923)
	0240200		Bureau of Indian Standards Act, 1986 (63 of 1986)
	0240300		Inter State Corporations Act, 1957 (38 of 1957)
	0240400		National Co-operative Development Corporation Act, 1962 (26 of 1962)

	0240500	National Dairy Development Board Act, 1987 (37 of 1987)
	0240600	Oriental Gas Company Act, 1867 (11 of 1867)
	0240700	Public Financial Institutions (Obligations as to Fidelity and Secrecy) Act, 1983 (48 of 1983)
	0240800	Neyveli Lignite Corporation Limited (Acquisition and Transfer of power Transmission system) Act, 1994
	0240900	Oil and Natural Gas Commission (Transfer of Undertaking and Repeal) Act, 1993
0250000		Cess
	0250100	Agricultural and Processed Food Products Export Cess Act, 1985 (3 of 1986)
	0250200	Agricultural Produce Cess Act, 1940 (27 of 1940)
	0250300	Beedi Workers Welfare Cess Act, 1976 (56 of 1976)
	0250400	Beedi Workers Welfare Cess (Amendment) Act, 1998 (24 of 1998)
	0250500	Buildings and other Construction Workers Welfare Cess Act, 1996 (28 of 1996)
	0250600	Cess and other Taxes on Minerals (Validation) Act, 1992 (16 of 1992)
	0250700	Cine-Workers Welfare Cess Act, 1981 (30 of 1981)
	0250800	Cine Workers Welfare Cess (Amendment) Act, 1993 (37 of 1993)
	0250900	Cotton Textiles Cess Act, 1948 (7 of 1948)
	0251000	Cotton, Copra and Vegetable Oil Cess (Abolition) Act, 1987 (4 of 1987)
	0251100	Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Cess Act, 1976
	0251200	Produce Cess Act, 1966 (15 of 1966)
	0251300	Research and Development Cess Act, 1986 (32 of 1986)
	0251400	Salt Cess Act, 1953 (49 of 1953)
	0251500	Special Cess Act, 1986 (11 of 1986)
	0251600	Sugar Cess Act, 1982 (3 of 1982)
	0251700	Sugarcane Cess (Validation) Act, 1961 (38 of 1961)
	0251800	Tamil Nadu Irrigation (Levy of Betterment Contribution) Act (III of 1955)
	0251900	The Bhavani Reservoir Irrigation Cess Act (XVI of 1933)
	0252000	The Madras (Additional Assessment, Additional Water-Cess, Special Assessment and Special Water Cess) Act (VIII of 1963)
	0252100	The Mettur Canal Irrigation Cess Act, 1953 (XVII of 1953)

	0252200		The Tamil Nadu Commercial Crops Markets (Validation of Cess) Act (VII of 1963)
	0252300		The Tamil Nadu Irrigation (Voluntary Cess) Act (XIII of 1942)
	0252400		The Tamil Nadu Irrigation Cess Act (VII of 1865)
	0252500		The Tamil Nadu Irrigation Cess (Amendment) Act (V of 1900)
	0252600		The Tamil Nadu Irrigation Cess (Amendment) Act (III of 1945)
	0252700		The Tamil Nadu Land Revenue and Water Cess (Surcharge) Act (XXXIV of 1965)
	0252800		The Tamil Nadu Sugarcane Cess (Validation) Act (XXVIII of 1963)
	0252900		Tobacco Cess Act, 1975 (26 of 1975)
		0252901	<i>Jute Manufactures Cess Act, 1983 (28 of 1983)</i>
		0252902	<i>Water (Prevention and Control of Pollution) Cess Act, 1977 (36 of 1977)</i>
0260000			Chartered Accountants/Company Secretaries
	0260100		Chartered Accountants Act, 1949 (38 of 1949)
	0260200		Company Secretaries Act, 1980 (56 of 1980)
	0260300		Cost and Works Accountants Act, 1959 (23 of 1959)
0270000			Children/Juvenile & Court of Wards
	0270100		Child Labour (Prohibition and Regulation) Act, 1986 (61 of 1986)
	0270200		Child Marriage Restraint Act, 1929 (19 of 1929)
	0270300		Children (Pledging of Labour) Act, 1933 (2 of 1933)
	0270400		Children Act, 1960 (60 of 1960)
	0270500		Guardians and Wards Act, 1890 (8 of 1890)
	0270600		Juvenile Justice Act, 1986 (53 of 1986)
	0270700		Juvenile Justice (Care and protection of Children) Act, 2000
	0270800		Probation of Offenders Act, 1958 (20 of 1958)
	0270900		Reformatory Schools Act, 1897 (8 of 1897)
	0271000		The Child Marriage Restraint Act, 1929
	0271100		The Tamil Nadu Borstal Schools Act, 1925 (V of 1926)
	0271200		The Tamil Nadu Borstal Schools (Amendment) Act (XIII of 1989)
	0271300		The Tamil Nadu Children Act, 1920 (Tamil Nadu Act IV of 1920)
	0271400		The Tamil Nadu Court of Wards Act (I of 1902)
0280000			Chit Funds and Other Funds/Pawn Broking Usurious Loans

	0280100		Chit Funds Act, 1982 (40 of 1982)
	0280200		Credit Information Companies (Regulation) Act, 2005
	0280300		Hire-Purchase Act, 1972 (26 of 1972)
	0280400		Hire-Purchase (Repeal) Act, 2005
	0280500		Interest Act, 1978 (14 of 1978)
	0280600		Prize Chits and Money Circulation Schemes (Banning) Act, 1978 (43 of 1978)
	0280700		Promissory Notes (Stamp) Act, 1926 (11 of 1926)
	0280800		The Pondicherry Pawn Brokers Act, 1966
	0280900		The Pondicherry Chit Funds Act, 1966
	0281000		The Pondicherry Money Lenders Act, 1970
	0281100		The Pondicherry Usury Laws (Amendment) Act, 1966
	0281200		The Tamil Nadu Chit Funds Act (XXIV of 1961)
	0281300		The Tamil Nadu Money-Lenders Act (XXVI of 1957)
	0281400		The Tamil Nadu Pawn Brokers Act (XXIII of 1943)
	0281500		Tamil Nadu Protection of Interests of Depositors (in Financial Establishments) Act, 1997
	0281600		Tamil Nadu Protection of Interests of Depositors (in Financial Establishments) Amendment Act, 2003
	0281700		Tamil Nadu Protection of Interests of Depositors (in Financial Establishments) Amendment Act, 2004
	0281800		The Tamil Nadu Prohibition of Charging Exorbitant Interest Act, 2003
	0281900		The Usurious Loans (Tamil Nadu Amendment) Act, 1936 (VIII of 1937)
	0282000		Usurious Loans Act, 1918 (10 of 1918)
	0282100		Usury Laws Repeal Act, 1855 (28 of 1855)
	0282200		Prevention of Money Laundering Act, 2002
	0282300		Prevention of Money Laundering (Amendment) Act, 2005
0290000			Cigarettes
	0290100		Cigarettes (Regulation of Production, supply and Distribution) Act, 1975 (49 of 1975)
	0290200		Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, production, supply and Distribution) Act, 2003
0300000			Citizenship

	0300100		Citizenship Act, 1955 (57 of 1955)
	0300200		Citizenship (Amendment) Act, 1992 (39 of 1992)
	0300300		Passports Act, 1967 (15 of 1967)
	0300400		Passport (Entry into India) Act, 1920 (34 of 1920)
	0300500		The Citizenship (Pondicherry) Order, 1962
0310000			Civil Defence
	0310100		Civil Defence Act, 1968 (27 of 1968)
0320000			Civil Procedure/Limitation
	0320100		Civil Procedure Code, 1908 (5 of 1908)
	0320200		Civil Procedure Code, 1973
	0320300		The Code of Civil Procedure (Amendment) Act, 2002
	0320400		The Code of Civil Procedure (Tamil Nadu Amendment) Act (XXXIV of 1950)
	0320500		The Code of Civil Procedure (Tamil Nadu Amendment) Act (XV of 1970)
	0320600		Limitation Act, 1963
0330000			Commercial Taxes
0340000			Constitution
	0340100		Constitution of India
0350000			Consumer Protection
	0350100		Consumer Protection Act, 1986 (68 of 1986)
	0350200		Consumer Protection (Amendment) Act, 1993 (50 of 1993)
0360000			Contempt of Courts
	0360100		Contempt of Courts Act, 1971 (70 of 1971)
		0360101	Section 2(B) and 10 & 12 (Civil Contempt)

	0360102	<i>Section 2(C) and 12 (Criminal Contempt)</i>
	0360103	<i>Section 14 (Suo Motu Contempt)</i>
	0360104	<i>Section 15 (Suo Motu Contempt)</i>
0370000		Contingency Fund
	0370100	Contingency Fund of India Act, 1950 (49 of 1950)
	0370200	Contingency Fund of India (Amendment) Act, 1994 (1 of 1995)
	0370300	Contingency Fund of India (Amendment) Act, 1998 (4 of 1998)
	0370400	The Contingency Fund of Pondicherry Act, 1964
0380000		Cooperatives
	0380100	Agricultural Service Cooperative Societies (Appointment of Special Officers) Act, 1986
	0380200	Co-operative Societies Act, 1912 (2 of 1912)
	0380300	Multi-State Co-operative Societies Act, 1984 (51 of 1984)
	0380400	The pondicherry Co-operative Societies Act, 1965
	0380500	The State Co-operative Societies (Re-Constitution and Formation) Act (IV of 1954)
	0380600	The Tamil Nadu Co-operative Land Development Banks Act (X of 1934)
	0380700	The Tamil Nadu Co-operative Societies Act (Tamil Nadu Act, XXX of 1983)
	0380800	<i>Tamil Nadu Co-Operative Societies (Appointment of Special Officers) Amendment Act, 2003</i>
	0380801	<i>Challenge to the Bye Laws</i>
	0380802	<i>Loan Recovery</i>
	0380803	<i>Elections</i>
	0380804	<i>Criminal Prosecution under Coop Societies Act, 1983</i>
0390000		Copyright/Patents
	0390100	Cinematograph Act, 1952 (37 of 1952)
	0390200	Copyright Act, 1957 (14 of 1957)
	0390300	Copyright (Amendment) Act, 1992 (13 of 1992)

	0390400		Copyright (Amendment) Act, 1994 (38 of 1994)
	0390500		Designs Act, 1911 (2 of 1911)
	0390600		Patents Act, 1970 (39 of 1970)
	0390700		Patents (Amendment) Act, 1999 (17 of 1999)
	0390800		The Pondicherry Cinemas (Regulation) Act, 1964
	0390900		Trade and Mechandise Marks Act, 1958 (43 of 1958)
	0391000		Trade Marks Act, 1999
	0391100		Geographical Indications of Goods (Registration and Protection) Act, 1999
0400000			Cotton
	0400100		Cotton Cloth Act, 1918 (23 of 1918)
	0400200		Cotton Transport Act, 1923 (3 of 1923)
	0400300		The Cotton Ginning And Pressing Factories (Tamil Nadu Amendment) Act (X of 1948)
	0400400		The Cotton Ginning and Pressing Factories (Tamil Nadu Amendment) Act (X of 1953)
	0400500		The Cotton Ginning and Pressing Factories (Tamil nadu Amendment) Act (XXIII of 1965)
	0400600		The Cotton Transport (Tamil Nadu Amendment) Act (XV of 1948)
	0400700		The Tamil Nadu Cotton (Trade Stocks) Census Act (XVII of 1949)
	0400800		The Tamil Nadu Cotton Control Act (XV of 1952)
0410000			Court Fees and Coinage and Stamps
	0410100		Coinage Act, 1906 (3 of 1906)
	0410200		Court-Fees Act, 1870 (7 of 1870)
	0410300		Pondicherry Court Fees and Suits Valuation Act, 1972 (6 of 1973)
	0410400		Sheriffs Fees Act, 1852 (8 of 1852)
	0410500		Suits Valuation (Amendment) Act (43 of 1979)
	0410600		Tamil Nadu Court-fees and Suits Valuation Act, 1955 (14 of 1955)
	0410700		The Tamil Nadu Court Fees and Suits Valuation (Amendment) Act, 1982 (I of 1985)
	0410800		Stamp Act, 1899 (2 of 1899)
		0410801	<i>Section 47(A)</i>
	0410900		The Indian Stamp (Pondicherry Amendment) Act, 1970
	0411000		The Indian Stamp (Tamil Nadu Amendment) Act (XIV of 1958)
	0411100		The Indian Stamp (Tamil Nadu Amendment) Act (XXI of 1961)

	0411200		The Indian Stamp (Tamil Nadu Amendment) Act (XXIV of 1967)
	0411300		The Indian Stamp (Tamil Nadu Amendment) Act 1971 (III of 1972)
	0411400		The Indian Stamp (Tamil Nadu Amendment) Act, 1972 (X of 1973)
	0411500		The Indian Stamp (Tamil Nadu Amendment) Act (XXVII of 1973)
	0411600		The Indian Stamp (Tamil Nadu Amendment) Act (XXV of 1974)
	0411700		The Indian Stamp (Tamil Nadu Amendment) Act (XXIV of 1975)
	0411800		The Indian Stamp (Tamil Nadu Second Amendment) Act (XL of 1975)
	0411900		The Indian Stamp (Tamil Nadu Amendment) Act (XLII of 1981)
	0412000		The Indian Stamp (Tamil Nadu Third Amendment) and the Tamil Nadu Court-Fees and Suits Valuation (Amendment) Act 1975 (V of 1976)
	0412100		The Indian Stamp and the Registration (Tamil Nadu Amendment) Act (XXXVIII of 1987)
	0412200		The Pondicherry Stamp Duty (Amendment) Act, 1964
	0412300		The Tamil Nadu Coinage (Alteration of References) Act (IX of 1960)
	0412400		The Tamil Nadu Stamp (Increase of Duties) Act (VIII of 1962)
	0412500		The Tamil Nadu Stamp Penalties Regulation Act (V of 1831)
	0412600		Union Territories (Stamp and Court-Fees Laws) Act, 1961 (33 of 1961)
		0412601	<i>G.O. Ms. No.25 of 2001, dated 19.2.2001</i>
0420000			Courts and Judges
	0420100		Acting Judges Act, 1867 (16 of 1867)
	0420200		Civil Courts Amins Act, 1856 (12 of 1856)
	0420300		Colonial Courts of Admiralty (India) Act, 1891 (16 of 1891)
	0420400		Continuance of Legal Proceedings Act, 1948 (38 of 1948)
	0420500		Decrees and Orders Validating Act, 1936 (5 of 1936)
	0420600		Family Courts Act, 1984 (66 of 1984)
	0420700		High Court (Seals) Act, 1950 (7 of 1950)
	0420800		High Court Judges (Conditions of Service) Act, 1954 (28 of 1954)
	0420900		High Court and Supreme Court Judges (Conditions of Service) Amendment Act, 1998
	0421000		High Court and Supreme Court Judges (Salaries and Conditions of Services) Amendment Act, 1998 (7 of 1999)
	0421100		High Court and Supreme Court Judges (Salaries and Conditions of Services) Amendment Act, 2005
	0421200		Judges (Inquiry) Act, 1968 (51 of 1968)

0421300		Judges (Protection) Act, 1985 (59 of 1985)
0421400		Judicial Commissioners Courts (Declaration as High Courts) Act, 1950 (15 of 1950)
0421500		Judicial Officers Protection Act, 1850 (18 of 1850)
0421600		Legal Representative Suits Act, 1855 (12 of 1855)
0421700		Letters Patent
0421800		Presidency Magistrates (Court-Fees) Act, 1877 (4 of 1877)
0421900		Presidency Small Cause Courts Act, 1882 (15 of 1882)
0422000		Provincial Small Cause Courts Act, 1887 (9 of 1887)
0422100		Public Suits Validation Act, 1932 (11 of 1932)
0422200		Special Court (Trial of Offences Relation to Transactions in Securities) Act, 1992
0422300		Special Criminal Courts (Jurisdiction) Act, 1950 (18 of 1950)
0422400		Supreme Court (Enlargement of Criminal Appellate Jurisdiction Act, 1970 (28 of 1970)
0422500		Supreme Court (Number of Judges) Act, 1956 (55 of 1956)
0422600		Supreme Court Judges (Salaries and Conditions of Service) Act, 1958 (41 of 1958)
0422700		The East and West Tanjore Sessions Divisions (Validation) Act (VI of 1931)
0422800		The Letters Patent Providing for Sheriff Appointment (Tamil Nadu Amendment) Act, 1983
0422900		The Madras City Civil Court Act (VII of 1892)
0423000		The Pondicherry Civil Courts Act, 1966
0423100		The Tamil Nadu Civil Courts Act (III of 1874)
0423200		The Madras City Civil Court and Presidency Small Cause Courts (Amendment) Act, 1916
0423300		The Madras City Civil Court and Presidency Small Cause Courts (Amendment) Act, 1945
0423400		Tamil Nadu Civil Courts and the Chennai City Civil Court (Amendment) Act, 2004
0423500		The Madras High Court (Jurisdictional Limits) Act (IV of 1927)
0423600		The Madras High Court (Jurisdictional Limits) Extension Act (XLII of 1985)
0423700		The Madras High Court A.S. Rules
0423800		The Madras High Court O.S. Rules
0423900		The Presidency Small Cause Courts (Tamil Nadu) Amendment Act (III of 1927)

	0424000		The Provincial Small Cause Courts (Tamil Nadu Amendment) Act (XXXIV of 1949)
	0424100		The Presidency Small Cause Courts (Tamil Nadu Amendment) Act (XII of 1955)
	0424200		The Presidency Small Cause Courts (Tamil Nadu Amendment) Act (XVI of 1956)
	0424300		The Presidency Small Cause Courts (Tamil Nadu Amendment) Act (XX of 1973)
	0424400		The Provincial Insolvency (Tamil Nadu Amendment) Act (VIII of 1953)
	0424500		The Provincial Small Cause Courts (Tamil Nadu Amendment) Act (XXXII of 1982)
	0424600		The Tamil Nadu Judicial proceedings (Regulation of Reports) Act (XXI of 1960)
	0424700		The Tamil Nadu Vexatious Litigation (Prevention) Act (VIII of 1949)
	0424800		The Tamil Nadu Village Courts Act (I of 1889)
0430000			Criminal Laws
	0430100		Arms Act, 1959 (54 of 1959)
	0430200		Coroners Act, 1871 (4 of 1871)
	0430300		Criminal Law Amendment Act, 1908 (14 of 1908)
	0430400		Criminal Law Amendment Act, 1932 (23 of 1932)
	0430500		Criminal Law Amendment Act, 1938 (20 of 1938)
	0430600		Criminal Law Amendment Act, 1961 (23 of 1961)
	0430700		Criminal Law Amendment (Amending) Act, 1990 (9 of 1990)
	0430800		Criminal Law Amendment Act, 1993 (42 of 1993)
	0430900		Criminal Procedure Code, 1973 (2 of 1974)
		0430901	<i>Section 107 Cr.PC</i>
		0430902	<i>Section 133 Cr.PC</i>
		0430903	<i>Section 125 Cr.PC</i>
		0430904	<i>Section 145 Cr.PC</i>
		0430905	<i>Section 205 Cr.PC</i>
		0430906	<i>Bail</i>
		0430907	<i>Anticipatory Bail</i>
		0430908	<i>Petition under Section 482 Cr.PC</i>
		0430909	<i>Petition under Section 483 Cr.PC</i>

	0431000		The Code of Criminal Procedure (Pondicherry Amendment) Act, 1965
	0431100		The Code of Criminal Procedure (Tamil Nadu Amendment) Act, 2003
	0431200		Code of Criminal Procedure (Amendment) Act, 2005
	0431300		Economic Offences (Inapplicability of Limitation) Act, 1974 12 of 1974)
	0431400		Indian Penal Code, 1860 (45 of 1860)
		0431401	<i>Section 302 IPC</i>
		0431402	<i>Section 307 IPC</i>
		0431403	<i>Section 366 IPC</i>
		0431404	<i>Section 376 IPC</i>
		0431405	<i>Section 406 IPC</i>
		0431406	<i>Section 408 IPC</i>
		0431407	<i>Section 420 IPC</i>
	0431500		Narcotic Drugs and Psychotropic Substances Act, 1985 (61 of 1985)
	0431600		Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Act, 1988
	0431700		Railway Property (Unlawful Possession) Act, 1966 (29 of 1966)
	0431800		Rifles Act, 1920 (23 of 1920)
	0431900		Section 138 of Negotiable Instruments Act
	0432000		Tamil Nadu Coffee Stealing Preventing Act, 1878
	0432100		The Delhi Special Police Establishment Act, 1946
	0432200		The Dowry prohibition Act, 1961
	0432300		The Extradition Act, 1962
	0432400		The Indian Treasure Trove Act, 1878
	0432500		Tamil Nadu Prohibition of Forceful Conversion of Religion Act, 2002
	0432600		Tamil Nadu Prohibition of Forceful Conversion of Religion (Repeal) Act, 2004
	0432700		The Pondicherry Gift Goods (Unlawful Possession) Act, 1964
	0432800		The Tamil Nadu Gift Goods (Unlawful Possession) Act (XLIX of 1961)
	0432900		The Tamil Nadu prohibition of Eve-Teasing Act, 1998
	0433000		The Tamil Nadu Prohibition of Ragging Act, 1997 (Tamil Nadu Act 7 of 1997)
	0433100		The Tamil Nadu Restriction of Habitual Offenders Act, 1948 (Tamil Nadu Act VI of 1948)

	0433200		Suppression of Unlawful Acts Against Safety of Maritime Navigation and Fixed Platforms on Continental shelf Act, 2002
	0433300		Official Secrets Act
	0433400		Prevention of Seditious Meetings Act
	0433500		The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Act, 2005
	0433600		Prevention of Corruption Act, 1988 (49 of 1988)
	0433700		Disturbances/Nuisances
	0433800		The Disturbed Areas (Special Courts) Act, 1976
	0433900		The Tamil Nadu Suppression of Disturbances Act (III of 1948)
	0434000		The Tamil Nadu Towns Nuisances (Amendment and Extension to Pudukkottai) Act (XXXIV of 1951)
	0434100		The Tamil Nadu Towns Nuisances Act (III of 1889)
	0434200		Emblems
		0434201	<i>Emblems and Names (Prevention of Improper Use) Act, 1950 (12 of 1950)</i>
		0434202	<i>Prevention of Insult to National Honour Act, 1971 (69 of 1971)</i>
		0434203	<i>The Prevention of Insults to national Honour Act, 1964</i>
		0434204	<i>The Prevention of Insults to National Honour Act, 1971</i>
	0434300		Hijacking
		0434301	<i>Anti Hijacking Act, 1982 (65 of 1982)</i>
		0434302	<i>Anti Hijacking (Amendment) Act, 1994 (39 of 1994)</i>
	0434400		Police Acts
		0434401	<i>Border Security Force Act, 1968 (47 of 1968)</i>
		0434402	<i>Central Industrial Security Force Act, 1968 (50 of 1968)</i>
		0434403	<i>Central Reserve Police Force Act, 1949 (66 of 1949)</i>
		0434404	<i>Coast Guard Act, 1978 (30 of 1978)</i>
		0434405	<i>Indo-Tibetan Border Police Force Act, 1992 (35 of 1992)</i>
		0434406	<i>Intelligence Organisations (Restriction of Rights) Act, 1985 (58 of 1985)</i>
		0434407	<i>National Cadet Corps Act, 1948 (31 of 1948)</i>
		0434408	<i>Police (Incitement to Disaffection) Act, 1922 (22 of 1922)</i>
		0434409	<i>Police Act, 1949 (64 of 1949)</i>
		0434410	<i>Police Forces (Restrictions of Rights) Act, 1966 (33 of 1966)</i>
		0434411	<i>Prevention of Damage to Public Property Act, 1984 (3 of 1984)</i>
		0434412	<i>Public Premises (Eviction of Unauthorised Occupants) Act, 1971 (40 of 1971)</i>

	0434413	<i>Reserve Forces Act, 1888</i>
	0434414	<i>State Armed Police (Extension of Laws) Act, 1952 (63 of 1952)</i>
	0434415	<i>Tamil Nadu City Police Act, 1888 (Madras Act III of 1888)</i>
	0434416	<i>Tanjore Police Regulations Act</i>
	0434417	<i>The Border Security Force Act, 1968</i>
	0434418	<i>The Central Industrial Security Force Act, 1949</i>
	0434419	<i>The Central Industrial Security Force Act, 1968</i>
	0434420	<i>The Chennai City Police (Extension to the cities of Salem, Tiruchirapalli and Tirunelveli) Act, 1997 (Act 51 of 1997)</i>
	0434421	<i>The National Security Act, 1980</i>
	0434422	<i>The National Security Guard Act, 1986</i>
	0434423	<i>The Police (Incitement to Disaffection) Act, 1922</i>
	0434424	<i>The Police Act, 1861</i>
	0434425	<i>The Police Act, 1888</i>
	0434426	<i>The Police Act, 1949</i>
	0434427	<i>The Police (Tamil Nadu Amendment) Act (XXII of 1955)</i>
	0434428	<i>The Police Forces (Restriction of Rights) Act, 1966</i>
	0434429	<i>Railway Protection Force Act, 1957</i>
	0434430	<i>The Pondicherry Home Guards Act, 1965</i>
	0434431	<i>The Special Protection Group Act, 1988</i>
	0434432	<i>The Tamil Nadu District Police Act, 1859 (Central Act No.XXIV of 1859)</i>
	0434433	<i>The Tamil Nadu Home Guard Act (III of 1963)</i>
	0434500	<i>The Tamil Nadu Open Places (Prevention of Disfigurement) Act, 1959</i>
	0434600	<i>The Tamil Nadu Parks, Play-Fields and Open Spaces (Preservation and Regulation) Act (XXVI of 1959)</i>
	0434700	<i>The Tamil Nadu Places of Public Resort Act (II of 1888)</i>
	0434800	<i>The Tamil Nadu Prohibition of Smoking and Spitting Act, 2003</i>
	0434900	<i>The Tamil Nadu Property (Prevention of Damage and Loss) Act, (Act No.59 of 1992)</i>
	0435000	<i>The Tamil Nadu Public Buildings (Licensing) Act (XIII of 1965)</i>
	0435100	<i>The Tamil Nadu Public Premises (Eviction of Unauthorised Occupants) Act, 1975 (Act I of 1976)</i>
	0435200	<i>The Tamil Nadu Public Property (Prevention of Destruction and Loss) Act, 1982</i>
	0435300	Prevention Laws
	0435301	<i>Essential Services Maintenance Act, 1968 (59 of 1968)</i>
	0435302	<i>Essential Services Maintenance Act, 1981 (40 of 1981)</i>

	0435303	<i>National Security Act, 1980 (65 of 1980)</i>
	0435304	<i>National Security Act, 1986 (47 of 1986)</i>
	0435305	<i>Tamil Nadu Prevention of Begging Act, 1945</i>
	0435306	<i>Tamil Nadu Prevention of Couching Act, 1954</i>
	0435307	<i>Tamil Nadu Prevention of Incitement to Refuse or Defer Payment of Tax, 1981</i>
	0435308	<i>The Essential Services Maintenance (application to the State of Pondicherry) Order, 1960</i>
	0435309	<i>The Tamil Nadu prevention of Dangerous Activities of Bootleggers, Drug-Offenders, Forest-Offenders, Goondas, Immoral Traffic Offenders and Slum Grabbers Act (XIV of 1982)</i>
	0435310	<i>The Tamil Nadu prevention of Dangerous Activities of Bootleggers, Drug-Offenders, Forest-Offenders, Goondas, Immoral Traffic Offenders and Slum Grabbers (Amendment) Act, 2004</i>
	0435311	<i>The Tamil Nadu Prevention of Incitement to Refuse of Defer or Defer Payment of Tax Act (IX of 1981)</i>
	0435312	<i>Unlawful Activities (Prevention) Act, 1967 (37 of 1967)</i>
0435400		Prisons
	0435401	<i>Identification of Prisoners Act, 1920 (33 of 1920)</i>
	0435402	<i>Prisoners (Attendance in Courts) Act, 1955 (32 of 1955)</i>
	0435403	<i>Prisoners Act, 1894 (9 of 1894)</i>
	0435404	<i>The Prisons and Indian Lunacy (Tamil Nadu Amendment) Act (XIV of 1938)</i>
	0435405	<i>The Prisons (Tamil Nadu Amendment) (No.II) Act (XIX of 1947)</i>
	0435406	<i>The Prisons (Tamil Nadu Amendment) Act (V of 1940)</i>
	0435407	<i>The Prisons (Tamil Nadu Amendment) Act (XI of 1958)</i>
	0435408	<i>The Prisons (Tamil Nadu Amendment) Act (XVIII of 1947)</i>
	0435409	<i>The Prisons (Tamil Nadu Amendment) Act (XXI of 1949)</i>
	0435410	<i>Transfer of Prisoners Act, 1950 (29 of 1950)</i>
	0435411	<i>Colonial Prisoners Removal Act, 1884</i>
0435500		Sati
	0435501	<i>Commission of Sati (Prevention) Act, 1987 (3 of 1988)</i>
0435600		Terrorism
	0435601	<i>Terrorist Affected Areas (special Courts) Act, 1984 (61 of 1984)</i>
	0435602	<i>The Prevention of Terrorism Act, 2002</i>
	0435603	<i>Prevention of Terrorism (Amendment) Act, 2003</i>
	0435604	<i>Prevention of Terrorism (Repeal) Act, 2003</i>
0435700		Weights and Measures

	0435701	<i>Standards of Weights and Measures (Enforcement) Act, 1985 (54 of 1985)</i>
	0435702	<i>The Pondicherry Weights and Measures (Enforcement) order, 1961</i>
	0435703	<i>The Standards of Weights and Measures (Application to the State of Pondicherry) Order 1958</i>
	0435704	<i>The Tamil Nadu Weights and Measures (Enforcement) Act (XX of 1958)</i>
0435800		Women
	0435801	<i>Immoral Traffic (Prevention) Act, 1956 (104 of 1956)</i>
	0435802	<i>Indecent Representation of Women (Prohibition) Act, 1980 (60 of 1986)</i>
	0435803	<i>under the Tamil Nadu Suppression of Immoral Traffic Act</i>
	0435804	<i>The Dowry Prohibition Act, 1961 (Act 28 of 1961)</i>
	0435805	<i>The Tamil Nadu Prohibition of (Harassment of Women) Act, 1998</i>
	0435806	<i>The Tamil Nadu Suppression of Immoral Traffic Act (V of 1930)</i>
	0435807	<i>Women and Children Institutions (Licensing) Act, 1956 (105 of 1956)</i>
0440000		Cultivating Tenants
	0440100	<i>Tamil Nadu Cyclone and Flood Affected Areas Cultivating Tenants (Special Provisions) Act, 1986</i>
	0440200	<i>The Pondicherry Cultivating Tenants (Payment of Fair Rent) Act, 1970</i>
	0440300	<i>The Pondicherry cultivating Tenants Protection Act, 1970</i>
	0440400	<i>The Tamil Nadu Cultivating Tenants (Payment of Fair Rent) Act (XXIV of 1956)</i>
	0440500	<i>The Tamil Nadu Cultivating Tenants (Protection and Payment of Fair Rent (Extension to Shencottah Taluk) Act (XXVIII of 1959)</i>
	0440600	<i>The Tamil Nadu Cultivating Tenants (Special Provisions) Act (XLI of 1985)</i>
	0440700	<i>The Tamil Nadu Cultivating Tenants (Special Provisions) Act (XXIX of 1984)</i>
	0440800	<i>The Tamil Nadu Cultivating Tenants Protection Act (XXV of 1955)</i>
	0440900	<i>The Tamil Nadu Cultivating Tenants Protection (Amendment) Act (XIV of 1956)</i>
	0441000	<i>The Tamil Nadu Cultivating Tenants Protection (Continuance) Act (VII of 1965)</i>

	0441100		The Tamil Nadu Cultivating Tenants Protection and Payment of Fair Rent (Extension to Added Territories) Act (XXXIII of 1963)
0450000			Dangerous Machines
	0450100		Dangerous Machines (Regulation) Act, 1983 (35 of 1983)
0460000			Debt Laws/Defaults
	0460100		Public Accountants Default Act, 1850 (12 of 1850)
	0460200		Public Debt Act, 1944 (18 of 1944)
	0460300		Tamil Nadu Indebted Agriculturists and Indebted Persons (Special Provisions) Act, 1976
	0460400		The Debt Relief (Amendment) Act (LI of 1986)
	0460500		The Tamil Nadu Debt Relief Act (XXXVIII of 1972)
	0460600		The Tamil Nadu Debt Relief Act (XXXI of 1979)
	0460700		The Tamil Nadu Debt Relief Act (XIII of 1980)
	0460800		The Tamil Nadu Debt Relief Act (L of 1982)
	0460900		The Tamil Nadu Debt Relief (Amendment) Act (XXVI of 1983)
	0461000		The Tamil Nadu Debt Relief (Second Amendment) Act, 1983 (I of 1984)
	0461100		The Tamil Nadu Debt Relief (Amendment) Act (XXXI of 1984)
	0461200		The Tamil Nadu Debt Relief (Amendment) Act (XXI of 1985)
	0461300		The Tamil Nadu Debit Relief (Amendment) Act (XXVII of 1987)
	0461400		The Tamil Nadu Debt Conciliation Act (IX of 1936)
	0461500		The Tamil Nadu Debt Conciliation (amendment) Act (IX of 1943)
	0461600		The Tamil Nadu Debtors' Protection Act (VII of 1935)
0470000			Decentralisation/Delimitation
	0470100		Delimitation Act, 1972
	0470200		The Delimitation Act, 2002
	0470300		The Tamil Nadu Decentralization Act (VIII of 1914)
0480000			Defence
	0480100		Air Force Act, 1950 (45 of 1950)
	0480200		Armed Forces (Emergency Duties) Act, 1947 (15 of 1947)

	0480300		Armed Forces (Jammu and Kashmir Special Powers) Act, 1990 (21 of 1990)
	0480400		Armed Forces (Punjab and Chandigarh) Special Powers Act, 1983 (34 of 1983)
	0480500		Armed Forces (Special Powers) Act, 1958 (28 of 1958)
	0480600		Army (Amendment) Act, 1992 (37 of 1992)
	0480700		Army Act, 1950 (46 of 1950)
	0480800		Army and Air Force (Disposal of Private Property) Act, 1950 (40 of 1950)
	0480900		Cantonments (Amendment) Act, 1991 (1 of 1991)
	0481000		Cantonments (House-Accommodation) Act, 1923 (6 of 1923)
	0481100		Cantonments Act, 1924 (2 of 1924)
	0481200		Commanders-in-Chief (Change in Designation) Act, 1955 (19 of 1955)
	0481300		Contonments (Extension of Rent Control Laws) Act, 1957 (46 of 1957)
	0481400		Manouveres, Field Firing and Artillery Practice Act, 1938 (5 of 1938)
	0481500		Naval and Aircraft Prize Act, 1971 (59 of 1971)
	0481600		Naval Armament Act, 1923 (7 of 1923)
	0481700		Navy Act, 1957 (62 of 1957)
	0481800		Notification Extending to Pondicherry the Indian Soldiers (Litigation) Act, 1925
	0481900		Reserve and Auxiliary Air Forces Act, 1952 (62 of 1986)
	0482000		Seaward Artillery Practice Act, 1949 (8 of 1949)
	0482100		Soldiers (Litigation) Act, 1925 (4 of 1925)
	0482200		Territorial Army Act, 1948 (56 of 1948)
	0482300		War Injuries (Compensation Insurance) Act, 1943 (23 of 1943)
	0482400		Works Defence Act, 1903 (7 of 1903)
0490000			Displaced Persons
	0490100		Displaced Persons (Claims) Supplementary Act, 1954
	0490200		Displaced Persons (Compensation and Rehabilitation) Act, 1954 (44 of 1954)
	0490300		Displaced Persons (Debts Adjustment) Act, 1951 (70 of 1951)
0500000			District Development Councils

	0500100		The Tamil Nadu District Development Councils Act (XVIII of 1958)
	0500200		The Tamil Nadu District Development Councils (Amendment) Act (XIX of 1965)
	0500300		The Tamil Nadu District Development Councils and Panchayats (Extension to Added Territory) Act (XXVII of 1961)
0510000			District Limits
	0510100		The Tamil Nadu District Limits Act (I of 1865)
0520000			Disturbed Areas
	0520100		Disturbed Areas (Special Courts) Act, 1976 (77 of 1976)
0530000			Easements Act
	0530100		Easements Act, 1882 (5 of 1882)
0540000			Education
	0540100		All India Council for Technical Education Act, 1987 (52 of 1987)
		0540101	<i>Section 10 (o)</i>
	0540200		Dakshina Bharat Hindi Prachar Sabha Act, 1964 (14 of 1964)
	0540300		Institutes of Technology Act, 1961 (59 of 1961)
	0540400		National Council for Teacher Education Act, 1993 (73 of 1993)
	0540500		Tamil Nadu Elementary Education Act (VIII of 1920)
	0540600		The Tamil Nadu Aided Institutions (Prohibition of Transfers of Property) Act (XIV of 1948)
	0540700		The Tamil Nadu Aided Institutions (Prohibition of Transfers of Property) (Extension to Pudukkottai) Act (LIV of 1961)
	0540800		The Tamil Nadu Educational Institutions (Temporary Control of Property) Act (XLVIII of 1949)
	0540900		The Tamil Nadu Educational Institutions (Temporary Control of property) Amendment and Validation Act (XLVI of 1975)
	0541000		The Tamil Nadu Local Boards and Elementary Education (Amendment) Act (II of 1934)
	0541100		Tamil Nadu Physical Education and Sports University Act, 2004
	0541200		The Tamil Nadu Private Colleges (Regulation) Act (XIX of 1976)

	0541300		The Tamil Nadu Private Colleges (Regulation) (Amendment) Act (AACT XXX of 1987)
	0541400		The Tamil Nadu private Educational Institutions (Regulation) Act (XXIII of 1966)
	0541500		The Tamil Nadu prohibition of Ragging Act, 1997 (Tamil Nadu Act 7 of 1997)
	0541600		The Tamil Nadu Recognised Private Schools (Regulation) Act, 1973
		0541601	Community Certificate
		0541602	Professional Courses
		0541603	Affiliation
	541700	0541701	Allocation of Quota Seats
		0541702	<i>DTE - Teacher Training (SWS), dated 22.9.2004</i>
		0541703	<i>G.O. Ms. No.116 Law (Legal Studies) Dept, dated 21.6.2005 - Law Entrance Abolition</i>
0550000			Election
	0550100		Chief Election Commissioner and other Election Commissioners (Condition of Service) Amendment Act, 1993
	0550200		Chief Election Commissioner and other Election Commissioners (Conditions of Service) Act, 1991 (11 of 1991)
	0550300		Disputed Elections (Prime Minister and Speaker) Act, 1977 (16 of 1977)
	0550400		Election Laws (Extension to Sikkim) Act, 1976 (10 of 1976)
	0550500		Representation of the People Act, 1950 (43 of 1950)
	0550600		Representation of the People Act, 1951 (43 of 1951)
	0550700		Representation of the People (Amendment) Act, 1998 (12 of 1998)
0560000			Electricity
	0560100		Electricity Act, 1910 (9 of 1910)
	0560200		Electricity (supply) Act, 1948 (54 of 1948)
	0560300		Electricity Act, 2003
	0560400		Electricity Laws (Amendment) Act, 1998 (22 of 1998)
	0560500		Electricity Regulatory commissions Act, 1998 (14 of 1998)
	0560600		The Indian Electricity (Tamil Nadu Amendment) Act (XXXIX of 1980)
	0560700		The Tamil Nadu Electricity (Taxation on Consumption) Act, 1962

	0560800		Tamil Nadu Electricity (Taxation of Consumption) Amenement Act, 1991.
	0560900		Tamil Nadu Tax on Consumption or Sale of Electricity Act, 2003
	0561000		The Tamil Nadu Electricity (Validation of levy of Surcharges) Act (XV of 1945)
	0561100		The Tamil Nadu Electricity Board (Recovery of Dues) Act (XXIX of 1978)
	0561200		The Tamil Nadu Electricity Duty Act (V of 1939)
	0561300		The Tamil Nadu Electricity Supply undertakings (Acquisition) Act (XXIX of 1954)
	0561400		<i>The Tamil Nadu Private Electricity Supply undertaking (Acquisition) Act (XXX of 1973)</i>
		0561401	<i>Domestic Connection</i>
		0561402	<i>Industrial Connection</i>
		0561403	<i>Agricultural Connection</i>
		0561404	<i>Billing</i>
		0561405	<i>Tariff</i>
		0561406	<i>Electricity Regulatory Commission</i>
		0561407	<i>G.O. Ms. No.3 Energy (A.2)</i>
		0561408	<i>Peak hour charges</i>
		0561409	<i>G.O No.29 Energy Dept., dated 3.11.95 r/w G.O. Ms.No.17, dated 14.2.97</i>
0570000			Employment
	0570100		Employment Exchanges (Compulsory Notification of Vacancies) Act, 1959 (31 of 1959)
0580000			Endowments/Temples/Wakfs
	0580100		Administrators General Act, 1963
	0580200		Charitable and Religious Trusts Act, 1920 (14 of 1920)
	0580300		Charitable Endowments Act, 1890 (6 of 1890)
	0580400		Mussalman Wakf Act, 1923 (42 of 1923)
	0580500		Mussalman Wakf Validating Act, 1913 (6 of 1913)
	0580600		Mussalman Wakf Validating Act, 1930 (32 of 1930)
	0580700		Official Trustees Act, 1913 (2 of 1913)

	0580800		Orphanages and Other Charitable Home (Supervision and Control) Act, 1960 (10 of 1960)
	0580900		Public Wakfs (Extension of Limitation) Act, 1959 (29 of 1959)
	0581000		Religious Endowments Act, 1863 (20 of 1863)
	0581100		Religious Institutions (Prevention of Misuse) Act, 1988 (41 of 1988)
	0581200		Religious Societies Act, 1880 (1 of 1880)
	0581300		The Pondicherry Hindu Religious Institutions Act, 1972
	0581400		The Prince of Arcot Endowments Act, 1922 (II of 1923)
	0581500		The Tamil Nadu Hindu Religious and Charitable Endowments Act (XXII of 1959)
	0581600		The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 1986
	0581700		The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 2003
	0581800		The Tamil Nadu Hindu Religious and Charitable Endowments (Second Amendment) Act, 2003
	0581900		<i>The Tamil Nadu Hindu Religious and Charitable Endowments (Third Amendment) Act, 2003</i>
		0581901	<i>Section 34-A (3)</i>
	0582000		The Tamil Nadu Temple Entry Authorization Act (V of 1947)
	0582100		The Tamil Nadu Wakf (supplementary) Act (XIX of 1961)
	0582200		The Tanjore Chattram Endowments (Utilisation) Act (VIII of 1942)
	0582300		Wakf Act, 1995 (43 of 1995)
	0582400		The Wakf (Tamil Nadu Amendment) Act (XXXIV of 1982)
	0582500		Trusts Act, 1882 (2 of 1882)
0590000			Entertainment
	0590100		Cable Television Networks (Regulation) Act, 1995 (7 of 1995)
	0590200		Cine Workers Welfare Fund Act, 1981 (33 of 1981)
	0590300		Cine-Workers and Cinema Theatre Workers (Regulation of Employments) Act, 1981
	0590400		Dramatic Performances Act, 1876 (19 of 1876)
	0590500		The Pondicherry Dramatic Performances Act, 1965
	0590600		The Tamil Nadu (Compulsory Censorship of Film Publicity Materials) Act (XXXV of 1987)
	0590700		The Tamil Nadu Cinemas (Regulation) Act (IX of 1955)

	0590800		The Tamil Nadu Cinemas (Regulation) Amendment Act (XII of 1984)
	0590900		The Tamil Nadu Cinemas (Regulation) Amendment Act (XXIV of 1987)
	0591000		The Tamil Nadu Cinemas (Regulation) Amendment Act (XXXVIII of 1986)
	0591100		The Tamil Nadu Cinemas (Regulation) Third Amendment Act (XL VIII of 1987)
	0591200		The Tamil Nadu Dramatic Performances Act (XXXIII of 1954)
	0591300		The Tamil Nadu Exhibition of Films of Television Screen through Video Cassette Recorders and Cable Television Network (Regulation) Act, 1984 (Tamil Nadu act 7 of 1984)
	0591400		The Tamil Nadu Exhibition of Films on Television Screen Through Video Casette Recorders (Regulation) Amendment Act (IV of 1987)
	0591500		The Tamil Nadu Exhibition of Films on Television Screen Through Video Casette Recorders (Regulation) Amendment Act, 2004
0600000			Entertainment Tax
	0600100		The Tamil Nadu Entertainments Tax Act (X of 1939)
	0600200		The Tamil Nadu Entertainments Tax (Fourth Amendment) Act (XXXIV of 1983)
	0600300		The Tamil Nadu Entertainments Tax (Second Amendment) Act, (XXVII of 1984)
	0600400		The Tamil Nadu Entertainments Tax (Amendment) Act (XVII of 1985)
	0600500		The Tamil Nadu Entertainments Tax (Second Amendment) Act (XXXIV of 1985)
	0600600		The Tamil Nadu Entertainments Tax (Third amendment) Act (XXXV of 1985)
	0600700		The Tamil Nadu Entertainments Tax (Amendment) Act (KLV of 1986)
	0600800		The Tamil Nadu Entertainments Tax(Second Amendment) Act (XLVI of 1986)
	0600900		The Tamil Nadu Entertainments Tax (Third Amendment) Act (XLVII of 1986)
	0601000		The Tamil Nadu Entertainments Tax (Fourth Amendment) Act (XLVIII of 1986)

	0601100		The Tamil Nadu Entertainments Tax (Fifth Amendment Act) (LXXX of 1986)
	0601200		The Tamil Nadu Entertainments Tax (Special Provisions and Validation) Act LXXIII of 1986)
	0601300		The Tamil Nadu Entertainments Tax (Amendment) Act (XVIII of 1987)
	0601400		The Tamil Nadu Entertainments Tax (Second Amendment) Act (XIX of 1987)
	0601500		The Tamil Nadu Entertainments Tax (Third Amendment) Act (LIV of 1987)
	0601600		The Tamil Nadu Entertainments Tax (Amendment) Act (XXII of 1989)
	0601700		The Tamil Nadu Entertainments Tax and Local Authorities Finance (Amendment) Act (XXXV of 1984)
	0601800		The Tamil Nadu Entertainments Tax(Amendment) Act, 2003
	0601900		The Tamil Nadu Entertainments Tax(Second Amendment) Act, 2003
	0602000		The Tamil Nadu Entertainments Tax(Third Amendment) Act, 2003
0610000			Environment/Forest
	0610100		Air (Prevention and Control of Pollution) Act, 1981 (14 of 1981)
	0610200		Elephants Preservation Act (1879) (6 of 1879)
	0610300		Environment Protection Act, 1986 (29 of 1986)
	0610400		Forest (Conservation) Act, 1980 (69 of 1980)
	0610500		Forest Act, 1972 (16 of 1927)
	0610600		Insecticides Act, 1968
	0610700		National Environment Appellate Authority Act, 1997 (22 of 1997)
	0610800		National Environment Tribunal Act, 1995 (27 of 1995)
	0610900		Prevention of Cruelty to Animals Act, 1960 (59 of 1960)
	0611000		Sonthal Parganas Act, 1855 (37 of 1855)
	0611100		The Nilgiris Game and Fish Preservation Act (II of 1879)
	0611200		The Pondicherry Animals and Birds Sacrifices Prohibition Act, 1965
	0611300		The pondicherry prevention of Cow Slaughter Act, 1968
	0611400		The Tamil Nadu Animal Preservation Act (X of 1958)
	0611500		The Tamil Nadu Animal Preservation Act, 1958 (Act X of 1958)

	0611600		The Tamil Nadu Animals and Birds Sacrifices Prohibition Act, 1950
	0611700		Tamil Nadu Animals and Birds Sacrifices (Prohibition (Repeal) Act, 2004
	0611800		The Tamil Nadu Forest Act (V of 1882)
	0611900		The Tamil Nadu Forest (Amendment) Act (VIII of 1919)
	0612000		The Tamil Nadu Forest (Amendment) Act (XL of 1965)
	0612100		<i>The Tamil Nadu Forest (Validation) Act (XXI of 1882)</i>
		0612101	<i>Release of Vehicles</i>
		0612102	<i>Seizure of Sandalwood</i>
		0612103	<i>Timber Transit</i>
		0612104	<i>Forest permit</i>
	0612200		The Tamil Nadu Hill Stations (Preservation of Tress) Act (XVII of 1955)
	0612300		The Tamil Nadu Preservation of Private Forests (Continuance) Act (XXXII of 1965)
	0612400		The Tamil Nadu preservation of Private Forests Act (XXVII of 1949)
	0612500		The Tamil Nadu private Forests (Assumption of Management) Act (LV of 1961)
	0612600		The Tamil nadu Prohibition of Ritual and Practice of Burying Alive of a Person Act, 2002
	0612700		The Tamil Nadu Rivers Conservancy Act (VI of 1884)
	0612800		The Tamil Nadu Wild Elephants Preservation Act (I of 1873)
	0612900		Water (prevention and control of Pollution) Act, 1974 (6 of 1974)
	0613000		Wild Life (Protection) Act, 1972 (52 of 1972)
0620000			Essential Commodities/Food
	0620100		Essential Commodities Act, 1955 (10 of 1955)
	0620200		Essential Commodities (Special Provisions) Act, 1981 (18 of 1981)
	0620300		Essential Commodities (Special provisions) Continuance Act, 1987 (25 of 1987)
	0620400		Infant Milk Substitutes Feeding Bottles and Infant Foods (Regulation of Production, supply and Distribution) Act, 1992 (41 of 1992)
	0620500		National Oilseeds and Vegetable Oils Development Board Act, 1983 (29 of 1983)

	0620600		Prevention of Black Marketing and Maintenance of Supplies of Essential Commodities Act, 1980 (7 of 1980)
	0620700		Prevention of Food Adulteration Act,
	0620800		Prevention of food Adulteration Act, 1954 (37 of 1954)
	0620900		The Essential Commodities (Application to the State of Pondicherry) Order, 1956
	0621000		The Tamil Nadu Essential Articles Control and Requisitioning (Temporary Powers) Amendment Act (III of 1958)
	0621100		<i>The Tamil Nadu Essential Articles Control and Requisitioning Act (XXIX of 1949)</i>
		0621101	<i>Release of Vehicles</i>
0630000			Estates
	0630100		Anakapalle and Other Impartible Estates Act (II of 1933)
	0630200		Estate Duty (Distribution) Act, 1962 (9 of 1962)
	0630300		Estate Duty Act, 1953 (34 of 1953)
	0630400		The Arni Jagir Act (VI of 1909)
	0630500		The Gudalur Janman Estates (Abolition and Conversion into Ryotwari) Act (XXIV of 1969)
	0630600		The Tamil Nadu (Enlargement of Area and Alteration of Boundaries) Order (1948)
	0630700		The Tamil Nadu Enfranchised Inams Act (IV of 1862)
	0630800		The Tamil Nadu Enfranchised Inams Act (IV of 1866)
	0630900		The Tamil Nadu Estates (Abolition and Conversion into Ryotwari) Amendment Act, 1951
	0631000		The Tamil Nadu Estates (Supplementary) Act, 1956
	0631100		The Tamil Nadu Estates communal, Forest and Private Lands (Prohibition of Alienation) Act (XIV of 1947)
	0631200		The Tamil Nadu Estates Land (Reduction of Rent) Act (XXX of 1947)
	0631300		The Tamil Nadu Estates Land Act (I of 1908)
	0631400		The Tamil Nadu Impartible Estates Act (II of 1904)
	0631500		The Tamil Nadu Inam (Supplementary) Act (XXXI of 1963)
	0631600		The Tamil Nadu Inam Estates (Abolition and Conversion into Ryotwari) Act (XXVI of 1963)
	0631700		The Tamil Nadu Inams (Assessment) Act (XL of 1956)
	0631800		The Tamil Nadu Inams Act (VIII of 1889)

	0631900		The Tamil Nadu Sales of Minors Estates Regulation Act (X of 1831)
0640000			Evacuees
	0640100		Administration of Evacuee Property Act, 1950 (31 of 1950)
	0640200		Evacuee Interest (Separation) Act, 1951 (64 of 1951)
	0640300		The Evacuee Interest (Separation) Tamil Nadu Supplementary Act (VII of 1953)
	0640400		The Evacuee Interest (Separation) Tamil Nadu Supplementary Act (VII of 1961)
	0640500		Transfer of Evascuee Deposits Act, 1954 (15 of 1954)
0650000			Evidence
	0650100		Indian Evidence Act, 1872 (1 of 1872)
	0650200		Commercial Documents Evidence Act, 1939 (30 of 1939)
0660000			Excise/Prohibition/Customs
	0660100		Additional Duties of Excise (Goods of Special Importance) Act, 1957 (58 of 1957)
	0660200		Additional Duties of Excise (Goods of Special Importance) Amendment Act, 1989
	0660300		Additional Duties of Excise (Goods of Special Importance) Amendment Act, 1995 (32 of 1995)
	0660400		Additional Duties of Excise (Goods of Special Importance) Amendments Act, 1990
	0660500		Additional Duties of Excise (Textiles and Textile Articles) Act, 1978 (40 of 1978)
	0660600		Central Duties of Excise (Retrospective Exemption Act, 1986 (45 of 1986)
	0660700		Customs Act, 1962 (52 of 1962)
	0660800		Central Excise Tariff Act, 1985 (5 of 1986)
	0660900		Central Excise and Customs Laws (Amendment) Act, 1991 (40 of 1991)
	0661000		Central Excise Laws (Amendment and Validation) Act, 1982 (58 of 1982)
	0661100		Central Excises and Salt Act, 1944 (1 of 1944)

	0661200		Customs (amendment) Act, 1998 (8 of 1999)
	0661300		Customs and Excise Revenue Appellate Tribunal Act, 1986 (62 of 1986)
	0661400		Customs Tariff Act, 1975 (51 of 1975)
	0661500		Customs Tariff (Amendment) Act, 1995 (6 of 1995)
	0661600		Excise (Malt Liquors) Act, 1890 913 of 1890)
	0661700		Excise (spirits) Act, 1863 (16 of 1863)
	0661800		Gold Bonds (Immunities & Exemptions) Act, 1993
	0661900		Power Alcohol Act, 1948 (22 of 1948)
	0662000		Spirituous Preparations (Inter-State Trade and Commerce) Control Act, 1955 (39 of 1955)
	0662100		The Pondicherry Excise Act, 1970
	0662200		The Tamil Nadu Excise Act (XXXIV of 1971)
	0662300		The Tamil Nadu Prohibition Act (X of 1937)
	0662400		The Tamil Nadu Prohibition (Amendment) ACT (ACT I of 1989)
	0662500		The Tamil Nadu prohibition (Amendment) ACT (ACT XLII of 1982)
	0662600		The Tamil Nadu Prohibition (Second Amendment) Act (ACT II of 1989)
	0662700		The Tamil Nadu Prohibition (Third Amendment) ACT (ACT XXIII of 1989)
	0662800		The Tamil Nadu Sales of Motor Spirit Taxation Act (VI of 1939)
	0662900		Union Duties of Excise (Distribution) Act, 1979 (24 of 1979)
	0663000		Union Duties of Excise (Electricity) Distribution Act, 1980 (14 of 1980)
0670000			Expenditure Tax
	0670100		Expenditure Tax Act, 1987 (35 of 1987)
0680000			Explosives/Fire Service
	0680100		Explosives Act, 1884 (4 of 1884)
	0680200		Explosives Substances Act, 1908 (6 of 1908)
	0680300		Tamil Nadu Fire Service Act, 1985
	0680400		White Phosphorous Matches Prohibition Act, 1913 (5 of 1913)

0690000			Exports/Imports
	0690100		Export (Quality Control and Inspection) Act, 1963 (22 of 1963)
	0690200		Export-Import bank of India Act, 1981 (28 of 1981)
	0690300		Export Import Bank of India (Amendment) Act, 1998 (1 of 1999)
0700000			Famine Relief Fund
	0700100		The Tamil Nadu Famine Relief Fund Act (XVI of 1936)
0710000			Finance
	0710100		Finance Act, 1960 (13 of 1960)
	0710200		Finance (Amendment) Act, 1975 (34 of 1975)
	0710300		Finance (Amendment) Act, 1987 (46 of 1987)
	0710400		Finance (Amendment) Act, 1998 (16 of 1998)
	0710500		Finance (No.2) Act, 1962 (20 of 1962)
	0710600		Finance (No.2) Act, 1965 (15 of 1965)
	0710700		Finance (No.2) Act, 1967 (20 of 1967)
	0710800		Finance (No.2) Act, 1971 (32 of 1971)
	0710900		Finance (No.2) Act, 1974 (31 of 1974)
	0711000		Finance (No.2) Act, 1977 (29 of 1977)
	0711100		Finance (No.2) Act, 1980 (44 of 1980)
	0711200		Finance (No.2) Act, 1991 (49 of 1991)
	0711300		Finance (No.2) Act, 1996 (33 of 1996)
	0711400		Finance (No.2) Act, 1998 (21 of 1998)
	0711500		Finance Act, 1961 (14 of 1961)
	0711600		Finance Act, 1962 (11 of 1962)
	0711700		Finance Act, 1963 (13 of 1963)
	0711800		finance Act, 1964 (5 of 1964)
	0711900		Finance Act, 1965 (10 of 1965)
	0712000		Finance Act, 1966 (13 of 1966)
	0712100		Finance Act, 1967 (12 of 1967)
	0712200		Finance Act, 1968 (19 of 1968)
	0712300		Finance Act, 1970 (19 of 1970)
	0712400		Finance Act, 1971 (14 of 1971)
	0712500		Finance Act, 1972 (16 of 1972)
	0712600		Finance act, 1973 (21 of 1973)
	0712700		Finance Act, 1974 (20 of 1974)

0712800		Finance Act, 1975 (25 of 1975)
0712900		Finance Act, 1976 (66 of 1976)
0713000		finance Act, 1977 (11 of 1977)
0713100		Finance Act, 1978 (19 of 1978)
0713200		Finance Act, 1979 (21 of 1979)
0713300		Finance Act, 1980 (13 of 1980)
0713400		Finance Act, 1981 (16 of 1981)
0713500		Finance Act, 1982 (14 of 1982)
0713600		Finance Act, 1983 (11 of 1983)
0713700		Finance Act, 1984 (21 of 1984)
0713800		Finance Act, 1985 (32 of 1985)
0713900		Finance Act, 1986 (23 of 1986)
0714000		Finance Act, 1987 (11 of 1987)
0714100		Finance Act, 1988 (26 of 1988)
0714200		Finance Act, 1989 (13 of 1989)
0714300		Finance Act, 1990 (12 of 1990)
0714400		Finance Act, 1991 (18 of 1991)
0714500		Finance Act, 1992 (18 of 1992)
0714600		Finance Act, 1993 (38 of 1993)
0714700		Finance Act, 1994 (32 of 1994)
	0714701	<i>Section 3 - read with Sec 37-B and 65 Of Central Cus. & Ex. Act, 1944</i>
0714800		Finance Act, 1995 (22 of 1995)
0714900		Finance Act, 1996 (5 of 1996)
0715000		Finance Act, 1997 (26 of 1997)
0715100		Finance Act, 1998 (1 of 1998)
0715200		Finance Act, 1999 (27 of 1999)
0715300		Finance Act, 2000
0715400		Finance Act, 2001
0715500		Finance Act, 2002
0715600		Finance Act, 2003
0715700		Finance Commission (Miscellaneous provisions) Act, 1951 (33 of 1951)
0715800		Fiscal Responsibility and Budgmet Management Act, 2003
0715900		Tamil Nadu Fiscal Responsibility Act,2003
0716000		Tamil Nadu Fiscal Responsibility Amendment Act, 2005
0716100		Special Economic Zones Act, 2005

	0716200		Tamil Nadu Special Economic Zones (Special Provisions) Act, 2005
0720000			Fisheries/Marine/Shipping/Navigation/Ports
	0720100		Coastal Aquaculture Authority Act, 2005
	0720200		Fisheries Act, 1897 (4 of 1897)
	0720300		Light-House Act, 1927 (17 of 1927)
	0720400		Major Port Trusts Act, 1963 (38 of 1963)
	0720500		Marine Insurance Act, 1963 (11 of 1963)
	0720600		Marine Products Export Development Authority Act, 1972 913 of 1972)
	0720700		Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act, 1981 (42 of 1981)
	0720800		Merchant Shipping Act, 1958 (44 of 1958)
	0720900		Merchant Shipping (Amendment) Act, 1998 (9 of 1998)
	0721000		Ports Act, 1908 (15 of 1908)
	0721100		Port Laws (Amendment) Act, 1997 (15 of 1997)
	0721200		River Boards Act, 1956 (49 of 1956)
	0721300		Tamil Nadu Aquaculture (Regulations) Act
	0721400		Territorial Waters Continental Self-Exclusive Economic Zone and other Maritime Zones Act, 1976 (80 of 1976)
	0721500		Territorial Waters Jurisdiction Act, 1878 (41 and 42 Vict C. 73)
	0721600		The Indian Fisheries (Pondicherry Amendment) Act, 1965
	0721700		The Indian Fisheries (Tamil Nadu Amendment) Act (II of 1929)
	0721800		The Indian Fisheries (Tamil Nadu Amendment) Act (XII of 1980)
	0721900		The Indian Ports (Pondicherry Amendment) Act, 1969
	0722000		The Indian Ports (Tamil Nadu Amendment) Act (XIX of 1975)
	0722100		The Madras Port Trust Act (II of 1905)
	0722200		The Pondicherry landing and shipping Fees Act, 1971
	0722300		The Tamil Nadu Ganals and Public Ferries Act (II of 1890)
	0722400		The Tamil Nadu Indian Ports (Amendment) Act (I of 1926)
	0722500		The Tamil Nadu Marine Fishing Regulation Act (VIII of 1983)
	0722600		The Tamil Nadu Minor Ports Fund Act (XXX of 1938)
	0722700		The Tamil Nadu Outports Landing and Shipping Fees Act (III of 1885)
	0722800		The Tuticorin Port Trust Act (II of 1924)

0730000			Flag Code
	0730100		Flag Code - India
0740000			Food Corporation
	0740100		Food Corporations Act, 1964 (37 of 1964)
0750000			Foreign Affairs
	0750100		Diplomatic and Consular Officers (Oaths and Fees) Act, 1948 (41 of 1948)
	0750200		Diplomatic Immunities (conferences with Commonwealth Countries and Republic of Ireland) Act, 1961
	0750300		Diplomatic Privileges Act, 1964 (1964 C 81)
	0750400		Diplomatic Relations (Vienna Convention) Act, 1972
	0750500		Exchange of Prisoners Act, 1948 (58 of 1948)
	0750600		Extradition Act, 1962 (34 of 1962)
	0750700		Foreign Jurisdiction Act, 1947 (47 of 1947)
	0750800		Foreign Law Ascertainment Act, 1861 (24 and 25 Vict.C.11)
	0750900		Foreign Marriage Act, 1969 (33 of 1969)
	0751000		Foreign Recruitment Act, 1874 (4 of 1874)
	0751100		Foreign Trade (Development and Regulation) Act, 1992 (22 of 1992)
	0751200		Foreigners Act, 1946 (31 of 1946)
	0751300		Foreigners Law (Application and Amendment) Act, 1962 (42 of 1962)
	0751400		Illegal Migrants (Determination by Tribunals) Act, 1983 (39 of 1983)
	0751500		Immigrants (Expulsion from Assam) Act, 1950 (10 of 1950)
	0751600		Immigration (Carriers' Liability) Act, 2000
	0751700		Indian Council of World Affairs Act, 2001
	0751800		Emigration
		0751801	<i>Emigration Act, 1983 (31 of 1983)</i>
	0751900		Enemy Property
		0751901	<i>Enemy Property Act, 1968 (34 of 1968)</i>
0760000			Foreign Exchange

	0760100		Foreign Awards (Recognition and Enforcement) Act, 1961 (45 of 1961)
	0760200		Foreign Contribution (Regulation) Act, 1976 (49 of 1976)
	0760300		Foreign Exchange Conservation (Travel) Tax Abolition Act, 1992 928 of 1992)
	0760400		Foreign Exchange Regulation Act, 1973 (46 of 1973)
	0760500		Foreign Exchange Management Act, 1999
	0760600		Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Act, 1991 (41 of 1991)
	0760700		Smugglers and Foreign Exchange Manipulators (Forefeiture of Property) Act, 1976
0770000			General Clauses
	0770100		General Clauses Act, 1897 (10 of 1897)
	0770200		Short Titles Act, 1897 (14 of 1897)
	0770300		The pondicherry General Clauses Act, 1965
	0770400		The Tamil Nadu General Clauses Act (I of 1867)
	0770500		The Tamil Nadu General Clauses Act (I of 1891)
0780000			General Miscellaneous
	0780100		Arms and Ammunition
	0780200		Freedom Fighers Pension
	0780300		Kerosene Control
	0780400		Video Games
	0780500		Petition under Article 227
	0780600		Private Security Agencies (Regulation) Act, 2005
0790000			Gift Tax
	0790100		Gift-tax Act, 1958 (18 of 1958)
0800000			Grants
	0800100		Government Grants Act, 1895 (15 of 1895)
0810000			Green Bench

0820000			Haj Committee
	0820100		Haj Committee Act, 1959 (51 of 1959)
0830000			Hoardings
	0830100		The Tamil Nadu Acquisition of Hoardings Act (XXXIX of 1985)
0840000			Holidays
	0840100		Weekly Holidays Act, 1942 (18 of 1942)
0850000			Housing Board
	0850100		<i>The Tamil Nadu State Housing Board Act (XVII of 1961)</i>
		0850101	<i>G.O. Ms. No.241, Housing & Urban Development Dept., dated 19.9.2003</i>
		0850101	<i>G.O. (D) No.476, Housing & Urban Development Department</i>
0860000			Human Rights/Red Cross
	0860100		Protection of Human Rights Act, 1993 (10 of 1994)
	0860200		Red Cross Society Act, 1920 (15 of 1920)
	0860300		Red Cross Society (Allocation of Property) Act, 1936 (18 of 1936)
0870000			Income Tax
	0870100		Income-Tax Act, 1961 (43 of 1961)
	0870200		Income-Tax (Amendment) Act, 1996 (35 of 1996)
	0870300		Income-Tax (Amendment) Act, 1997 (14 of 1997)
	0870400		Income-Tax (Amendment) Act, 1998 (7 of 1998)
	0870500		Income-Tax (Second Amendment) Act, 1998 (11 of 1999)
	0870600		Voluntary Deposits (Immunities and Exemptions) Act, 1991 (47 of 1991)
	0870700		Voluntary Disclosure of Income and Wealth Act, 1976 (8 of 1976)
	0870800		Voluntary Surrender of Salaries (Exemption from Taxation) Act, 1961
0880000			Inflammable Substances Act
	0880100		Inflammable Substances Act, 1952 (20 of 1952)
0890000			Information

	0890100		Freedom of Information Act, 2002
	0890200		Right to Information Act, 2005
0900000			Insolvency
	0900100		Presidency Towns Insolvency Act, 1909 (3 of 1909)
	0900200		Provincial Insolvency Act, 1920 (5 of 1920)
	0900300		The Presidency Towns Insolvency (Tamil Nadu Amendment) Act (V of 1943)
0910000			Insurance
	0910100		Emergency Risks (Goods) Insurance Act, 1971 (50 of 1971)
	0910200		Emergency Risks (Undertakings) Insurance Act, 1971 (51 of 1971)
	0910300		Employees State Insurance Act, 1948 (34 of 1948)
	0910400		General Insurance (Emergency Provisions) Act, 1971 (17 of 1971)
	0910500		General Insurance Business (Nationalisation) Act, 1972 (57 of 1972)
	0910600		Insurance Act, 1938 (4 of 1938)
	0910700		Public Liability Insurance Act, 1991 (6 of 1991)
	0910800		Insurance Regulatory and Development Authority Act, 1999
		0910801	<i>Oriental Insurance Company Limited</i>
		0910802	<i>New India Assurance Company Limited</i>
		0910803	<i>United India Insurance Company Limited</i>
		0910804	<i>National Insurance Company Limited</i>
		0910805	<i>ESI Corporation</i>
		0910806	<i>Life Insurance Corporation of India</i>
		0910807	<i>Private Insurance Companies</i>
		0910808	<i>Section 45 C (1) (b) of E.S.I. Act, 1948</i>
0920000			Interest Tax
	0920100		Interest-Tax Act, 1974 (45 of 1974)
0930000			Irrigation
	0930100		Tamil Nadu Farmers Management of Irrigation Systems Act, 2000
	0930200		The Periyar Irrigation Tanks (Preservation) Act (V of 1934)
	0930300		The Tamil Nadu Irrigation Tanks (Improvement) Act (XIX of 1949)

	0930400		The Tamil Nadu Irrigation Works (Construction of Field Bothies) Act XXV of 1959)
	0930500		The Tamil Nadu Irrigation works (Repairs, Improvement and Construction) Act, 1943
0940000			Khadi
	0940100		Handlooms (Reservation of Articles for Production) Act, 1985 (22 of 1985)
0950000			Labour
	0950100		Agricultural Labourer Free Wages Act, 1969
	0950200		Beedi and Cigar Workers (Conditions of Employment) Act, 1966 (32 of 1966)
	0950300		Beedi Workers Welfare Fund Act, 1976 (62 of 1976)
	0950400		Buildings and other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996
	0950500		Dock Workers (Regulation of Employment) Act, 1948 (9 of 1948)
	0950600		Dock Workers (Regulation of Employment) Inapplicability to Major Ports) Act, 1997
	0950700		Dock Workers (Safety, Health and Welfare) Act, 1986 (54 of 1986)
	0950800		Employers Liability Act, 1938 (24 of 1938)
	0950900		Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act, 1993
	0951000		Equal Remuneration Act, 1976 (25 of 1976)
	0951100		Factories Act, 1948 (63 of 1948)
		0951101	<i>Section 66</i>
	0951200		Industrial Disputes Act, 1947 (14 of 1947)
		0951201	<i>Strike, Lockout and Closure</i>
		0951202	<i>Retrenchment of Termination</i>
		0951203	<i>Regularisation of Casual Labour</i>
	0951300		Industrial Disputes (Amendment and Miscellaneous Provisions) Act, 1956 (36 of 1956)
	0951400		Industrial Disputes (Amendment) Act, 1996 (24 of 1996)
	0951500		Industrial Disputes (Banking and Insurance Companies) Act, 1949 (54 of 1949)
	0951600		Industrial Disputes (Banking Companies) Decision Act, 1955 (41 of 1955)

0951700		Industrial Employment (Standing Orders) Act, 1946 (20 of 1946)
0951800		Industries (Development and Regulation) Act, 1951 (65 of 1951)
0951900		Inter State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979 (30 of 1979)
0952000		Iron Ore Mines and Manganese Ore Mines and Chrome Ore Mines Labour Welfare Fund Act, 1976 (61 of 1976)
0952100		Limestone and Dolomite Mines Labour welfare Fund Act, 1972 (62 of 1972)
0952200		Maternity Benefit Act, 1961 (53 of 1961)
0952300		Minimum Wages (Tamil Nadu Amendment) Act (XLVII of 1981)
0952400		Minimum Wages Act, 1948 (11 of 1948)
0952500		Motor Transport Workers Act, 1961 (27 of 1961)
0952600		National Commission for Safai Karmachari Act, 1993 (64 of 1993)
0952700		Payment of Bonus Act, 1965 (21 of 1965)
0952800		Payment of Gratuity (Amendment) Act, 1998 (11 of 1998)
0952900		Payment of Gratuity Act, 1972 (39 of 1972)
0953000		Payment of Wages Act, 1936 (4 of 1936)
0953100		Plantations Labour Act, 1951 (69 of 1951)
0953200		Tamil Nadu Building and Construction Workers (Conditions of Employment and Miscellaneous Provisions) Act, 1984 (XXIX of 1986)
0953300		The Industrial Disputes (Tamil Nadu Amendment) Act (XXXVI of 1982)
0953400		The Motor Transport Workers (Tamil Nadu Amendment) Act (LIV of 1975)
0953500		The Payment of Wages (Pondicherry Amendment) Act, 1970
0953600		The Payment of Wages (Tamil nadu Amendment) Act (X of 1957)
0953700		The Payment of Wages (Tamil nadu Amendment) Act (IX of 1959)
0953800		The Payment of Wages (Tamil nadu Amendment) Act (XX of 1963)
0953900		The Payment of Wages (Tamil Nadu Amendment) Act (XXVII of 1986)
0954000		The Payment of Wages (Tamil nadu Amendment) Act 1974
0954100		The Personal Injuries (Compensation Insurance) Act, 1963
0954200		The Pondicherry Catering Establishments Act, 1964
0954300		The pondicherry Industrial Establishments (National and Festival Holidays) Act, 1964
0954400		The Pondicherry Shops and Establishments Act, 1964
0954500		The Tamil Nadu Beedi Industrial Premises (Regulation of Conditions of Work) Act, 1958

	0954600		The Tamil Nadu Catering Establishments Act (XIII of 1958)
	0954700		The Tamil Nadu Handloom workers (Conditions of Employment and Miscellaneous Provisions) Act (LXI of 1981)
	0954800		The Tamil Nadu Industrial Establishments (Conferment of Permanent Status to Workmen) Act (XLVI of 1981)
	0954900		The Tamil Nadu Industrial Establishment (Conferment of Permanent Status to Workmen) Amendment Act, 1985
	0955000		The Tamil Nadu Industrial Establishment (Conferment of Permanent Status to Workmen) Amendment Act, 2003
	0955100		The Tamil Nadu Industrial Establishments (National and Festival Holidays) Act, 1958
	0955200		The Tamil Nadu Industrial Establishments (National and Festival Holidays) Amendment Act (XVII of 1971)
	0955300		The Tamil Nadu Labour Welfare Fund Act (XX VI of 1972)
	0955400		The Tamil Nadu Manual Workers (Regulation of Employment and Conditions of Work) Act (XXXIII of 1982)
	0955500		The Tamil Nadu Manual Workers (Regulation of Employment and Conditions of Work) Amendment Act, 2003
	0955600		The Tamil Nadu Maternity Benefit (Amendment) Act (XVI of 1958)
	0955700		The Tamil Nadu Shops and Establishments Act (XXXVI of 1947)
	0955800		Trade Unions (Amendment) Act, 1947 (45 of 1947)
	0955900		Trade Unions Act, 1926 (16 of 1926)
	0956000		Workmens Compensation Act, 1923 (8 of 1923)
0960000			Land Acquisition
	0960100		Estate Government Management of private Estates Act, 1892 (10 of 1892)
	0960200		Land Acquisition (Mines) Act, 1885 (19 of 1885)
	0960300		Land Acquisition Act, 1894 (1 of 1894)
	0960400		Requisitioned Land (Apportionment of Compensation) Act 1949 (51 of 1949)
	0960500		Requisitioning and Acquisition of Immovable Property Act, 1952 (30 of 1952)
	0960600		Resettlement of Displaced Persons (Land Acquisition) Act, 1948 (50 of 1948)
	0960700		State Acquisition of Lands for Union Purposes (Validation) Act, 1954 (23 of 1954)

	0960800		Tamil Nadu Acquisition of Land For Harijan Welfare Schemes Act (XXXI of 1978)
	0960900		Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment Act (XXX of 1989)
	0961000		The Land Acquisition (Tamil Nadu Amendment) Act (XII of 1953)
	0961100		The Land Acquisition (Tamil Nadu Amendment) Act (XLI of 1980)
	0961200		The Land Acquisition (Tamil Nadu Amendment) Act (XXI of 1948)
	0961300		The Land Acquisition (Tamil Nadu Amendment) Act (XXIII of 1961)
	0961400		The Land Acquisition (Tamil Nadu Amendment) Act - b
		0961401	<i>Section 48 (b)</i>
	0961500		The Requisitioning and Acquisition of Immovable property (Application to the State of pondicherry) order, 1960
	0961600		The Tamil Nadu Lignite (Acquisition of Land) Act (XI of 1953)
	0961700		The Tamil Nadu Requisitioning and Acquisition of Immovable Property Act (XLII of 1956)
		0961701	<i>Issue of Patta</i>
		0961702	<i>Land Assignment</i>
		0961703	<i>Land Encroachment</i>
		0961704	<i>Hydro Electric Projects</i>
		0961705	<i>Highways</i>
		0961706	<i>TRP Palacode</i>
		0961707	<i>Anaikattu Reservoir Scheme</i>
		0961708	<i>Vembakottai Reservoir Scheme</i>
		0961709	<i>Tamil University Scheme</i>
		0961710	<i>Master Plan Complex</i>
		0961711	<i>S.M.I.P., Kovilpatti</i>
		0961712	<i>B.H.E.L.</i>
		0961713	<i>Housing Board Scheme</i>
		0961714	<i>Neighbourhood Scheme</i>
		0961715	<i>Sipcot - Industrial Estate</i>
		0961716	<i>Securities and Exchange Board</i>
		0961717	<i>News Print</i>
		0961718	<i>R.D.O. Aruppukottai</i>
		0961719	<i>Adi-Dravider Welfare Scheme</i>
		0961720	<i>Special Tahshildar, Sivakasi</i>
		0961721	<i>Reservior Scheme</i>
		0961722	<i>Special Minor Irrigation programme</i>
		0961723	<i>Maraimalainagar Sheme, Kattankulathur</i>

	0961724	North Madras Thermal Power Project, Ennore
	0961725	Major Port Act
	0961726	Krishna Water Project
	0961727	Hydro Project
	0961728	S.M.I.P. Virudhunagar
	0961729	Miscellaneous
	0961730	Special Tahsildar, Hosur & Dharmapuri
	0961731	Act 31/78
	0961732	Vagueness
	0961733	Refernce under Section 18
	0961734	Payment of Compensation
	0961735	Alternative Acquisition of Lands
	0961736	Reservior Scheme
	0961737	Section 4(1) - G.O. Ms.No.191, Housing & Urban Development dt. 25.2.1994
	0961800	The Madras City Land Revenue Act (XII of 1851)
	0961900	Tamil Nadu Land Revenue Recovery Act (2 of 1864)
	0962000	The Madras City Land Revenue (Amendment) Act (VI of 1867)
	0962100	The Tamil Nadu Land Revenue (Additional Surcharge) Act (XXX of 1955)
	0962200	The Tamil Nadu Land Revenue (Surcharge) Act (XIX of 1954)
	0962300	The Tamil Nadu Land Revenue Assessment (Amendment) Act (II of 1914)
	0962400	The Tamil Nadu Land Revenue Assessment Act (I of 1876)
0970000		Land Ceiling/Reforms/Disputes/Abolitions and Conversion/Encroachment
	0970100	Land Improvement Loans Act, 1883 (19 of 1883)
	0970200	The Kanyakumari Sreepadam Lands (Abolition and Conversion into Ryotwari) Act (XI of 1973)
	0970300	The Kanyakumari Sreepandaravaka Lands (Abolition and Conversion into Ryotwari) Act (XXXI of 1964)
	0970400	The Land Improvement Loans (Tamil Nadu Amendment) Act (X of 1964)
	0970500	The Land Improvement Loans and Agriculturists Loans (Application to
	0970600	The Malabar Land Registration Act, 1895 (III of 1986)

	0970700		The Malabar Tenancy Act, 1929 (XIV of 1930)
	0970800		The Malabar Tenancy (Amendment) Act (VII of 1954)
	0970900		The Malabar Tenancy (Amendment) Act (XXII of 1956)
	0971000		The Malabar Tenancy (Amendment) Act (XXXIII of 1951)
	0971100		The Pondicherry Land Encroachment Act, 1970
	0971200		The Tamil Nadu Land Encroachment Act (III of 1905)
	0971300		The Tamil Nadu Land Improvement Schemes Act (XXXI of 1959)
	0971400		The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Act (LVIII of 1961)
	0971500		The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment and Spl. Provisions Act, 2003
	0971600		The Tamil Nadu Lease-Holds (Abolition and Conversion into Ryotwari) Act (XXVII of 1963)
	0971700		The Tamil Nadu Levy of Ryotwari Assessment on Free-Hold Lands Act, 1972 (XXXI of 1973)
	0971800		The Tamil Nadu Minor Inams (Abolition and Conversion into Ryotwari) Act, (XXX of 1963)
	0971900		The Tamil Nadu Patta Pass Book Act (4 of 1986)
	0972000		Urban Land (Ceiling and Regulation) Act, 1976 (33 of 1976)
	0972100		The Tamil Nadu Urban Land (Ceiling and Regulation) Act (Tamil Nadu Act 24 of 1978)
	0972200		Urban Land (Ceiling and Regulation) Repeal Act, 1999 (15 of 1999)
	0972300		Waste Land (Claims) Act, 1863 (23 of 1863)
0980000			Lease / Rent Control/Tenancy
	0980100		Tamil Nadu Apartment Ownership Act, 1994
	0980200		The Gudalur Compensation for Tenants Improvements Act (XII of 1931)
	0980300		The Madras City Tenant's Protection Act (III of 1922)
	0980400		The Malabar Compensation for Tenants Improvements Act, 1899 (I of 1900)
	0980500		The Pondicherry Buildings (Lease and Rent Control) Act, 1969
	0980600		The Tamil Nadu Buildings (Lease and Rent Control) Act (XVIII of 1960)
	0980700		The Tamil Nadu Occupants of Kudiyiruppu (Conferment of Ownership) Act (XL of 1971)
	0980800		The Tamil Nadu Occupants of Kudiyiruppu (Protection From Eviction) Act (XXXVIII of 1961)

	0980900		The Tamil Nadu Rent and Revenue Sales Act (VII of 1839)
	0981000		The Tamil Nadu Tenants and Ryots Protection Act (XXIV of 1949)
0990000			Legal Aid
	0990100		Legal Services Authorities Act, 1987 (39 of 1987)
	0990200		The Legal Services Authorities (Amendment) Act, 2002.
1000000			Legal Practitioners
	1000100		Advocate Clerks Welfare Fund Act, 1999
	1000200		Advocates Act, 1961 (25 of 1961)
	1000300		Advocates (Amendment) Act, 1993 (70 of 1993)
	1000400		Legal Practitioners Act, 1879 (18 of 1879)
	1000500		Notaries Act, 1952 (53 of 1952)
	1000600		Powers of Attorney Act, 1882 (7 of 1882)
	1000700		The Legal Practitioners (Tamil Nadu Amendment) Act (XII of 1960
	1000800		The Legal Practitioners (Tamil Nadu Amendment) Act (XVII of 1950)
	1000900		The Legal Practitioners Tamil Nadu Amendment Act (III of 1943) (As Amended by Act XIX of 1944)
	1001000		The Pondicherry Notaires Degree (Amendment) Act, 1967
	1001100		The Tamil Nadu Advocates Welfare Fund Act (XLIX of 1987)
	1001200		Advocates' Welfare Fund Act 2001
1010000			Legislature
	1010100		Legislative Councils Act, 1957 (37 of 1957)
	1010200		Parliament (Prevention of Disqualification) Act, 1959 (10 of 1959)
	1010300		Parliamentary proceedings (Protection of Publication) Act, 1977 (15 of 1977)
	1010400		Parliamentary Proceedings (Protection of Publication) Repeal Act, 1976 (28 of 1976)
	1010500		Salaries and Allowances of Ministers Act, 1952 (58 of 1952)
	1010600		Salaries and Allowances of Officers of Parliament (Amendment) Act, 1998 (26 of 1998)
	1010700		Salaries and Allowances officers of Parliament Act, 1953 (20 of 1953)

	1010800		Salaries, Allowances and Pension of Members of Parliament (Amendment) Act, 1998 (28 of 1998)
	1010900		Salary and Allowances of Leaders of Opposition in Parliament Act, 1988 (33 of 1977)
	1011000		Salary, Allowances and Pension of Members of Parliament Act, 1954, (30 of 1954)
	1011100		Salary, Allowances and Pension of Members of Parliament (Amendment) Act, 1999
	1011200		The Administrators Rules for the Pondicherry Legislative Assembly (1963)
	1011300		The Parliamentary Secretary (Payment of Special Allowance and prevention of Disqualification) Act, 1971
	1011400		The Rules of Procedure and Conduct of Business of the Pondicherry Legislative Assembly, 1966
	1011500		The Salaries and Allowances of Members of the Legislative Assembly (Pondicherry) Act, 1964
	1011600		The Salaries and Allowances of Ministers (Pondicherry) Act, 1964
	1011700		The Salaries and Allowances of the Speaker and the Deputy Speaker of the Legislative Assembly (Pondicherry) Act, 1964
	1011800		The Tamil Nadu Legislature (Prevention of Disqualification) Act (III of 1967)
	1011900		The Tamil Nadu Legislature (Prevention of Disqualification) Amendment Act (XII of 1989)
	1012000		The Tamil Nadu Legislature (Prohibition of Simultaneous Membership) Act (XX of 1950)
	1012100		The Tamil Nadu State Legislature (Constinuanace of use of English Language) Act, 1964
	1012200		Delegated Legislation Provisions (Amendment) Act, 2004
1020000			Libraries
	1020100		Delivery of Books and Newspapers (Public Libraries) Act, 1954 (27 of 1954)
	1020200		Law Reports Act, 1875 (18 of 1875)
	1020300		National Library of India Act, 1976 (76 of 1976)
	1020400		The Tamil Nadu Public Libraries Act (XXIV of 1948)
1030000			Local Authorities

	1030100		Local Authorities Loans Act, 1914 (9 of 1914)
	1030200		Local Authorities Pension and Gratuities Act, 1919 (1 of 1919)
1040000			Lotteries
	1040100		Lotteries (Regulation) Act, 1998 (17 of 1998)
1050000			Majority Laws
	1050100		Majority Act, 1875 (9 of 1875)
1060000			Medical
	1060100		All India Institute of Medical Sciences Act, 1956 (25 of 1956)
	1060200		Dentists Act, 1948 (16 of 1948)
	1060300		Drugs (Control) Act, 1950 (26 of 1950)
	1060400		Drugs and Cosmetics Act, 1940 (23 of 1940)
	1060500		Drugs and Magic Remedies (objectionable Advertisements) Act, 1954 (21 of 1954)
	1060600		Epidemic Diseases Act, 1897 (3 of 1897)
	1060700		Homoeopathy Central Council Act, 1973 (59 of 1973)
	1060800		Indian Medicine Central Council Act, 1970 (48 of 1970)
	1060900		Medical Council Act, 1956 (102 of 1956)
	1061000		Medical Degrees Act, 1916 (7 of 1916)
	1061100		Medical Termination of Pregnancy Act, 1971 (34 of 1971)
	1061200		Medicinal and Toilet Preparations (Excise Duties) Act, 1955 (16 of 1955)
	1061300		National Institute of Pharmaceutical Education and research Act, 1998 (13 of 1998)
	1061400		Nursing Council Act, 1947 (48 of 1947)
	1061500		Pharmacy Act, 1948 (8 of 1948)
	1061600		Pondicherry Homeopathic Practitioners Act
	1061700		Pre-natal Diagnostic Techniques (Regulation and Prevention of Misuse) Act, 1994
	1061800		St.John Ambulance Association (India) Transfer of Funds Act, 1956 (921 of 1956)
	1061900		The Indian Medical Degrees (Tamil Nadu Amendment) Act (XX of 1940)
	1062000		The Opium (Tamil Nadu Amendment) Act (XXXII of 1951)

	1062100		The Opium and Dangerous Drugs (Tamil Nadu Amendment) Act (XXXIV of 1947)
	1062200		The Tamil Nadu Anatomy Act (XVIII of 1951)
	1062300		The Tamil Nadu Corneal Grafting Act (XI of 1960)
	1062400		The Tamil Nadu Drugs (Control) Act (XXX of 1949)
	1062500		The Tamil Nadu Homoeopathy System of Medicine and Practitioners of
	1062600		The Tamil Nadu Kidneys (Authority for use for Therapeutic Purposes) Act (XXXIII of 1987)
	1062700		The Tamil Nadu Medical Registration Act (IV of 1914)
	1062800		The Tamil Nadu Nurses and Midwives (Amendment) Act (XXVI of 1960)
	1062900		The Tamil Nadu Nurses and Midwives Act (III of 1926)
	1063000		The Tamil Nadu Private Clinical Establishment (Regulation) Act, 1997 (Act 4 of 1997)
	1063100		The Tamil Nadu Public Health Act (III of 1939)
	1063200		The Tamil Nadu Registration of Practitioners of Integrated Medicine Act (XXVII of 1956)
	1063300		The Tamil Nadu Registration of Veterinary practitioners Act (XXI of 1957)
	1063400		The Tamil Nadu Tuberculosis Sanatorium (Regulation of buildings) Act (XVI of 1947)
	1063500		Transplantation of Human Organs Act, 1994 (42 of 1994)
	1063600		<i>Yoga undertakings (Taking over of Management) Act, 1977 (21 of 1977)</i>
		1063601	<i>Ayurvedic preparations</i>
		1063602	G.O. (D) 359, Health & Family Welfare Dept., dated 26.4.2004
1070000			Mental Disability
	1070100		Mental Health Act, 1987 (14 of 1987)
	1070200		The Indian Lunacy (Tamil Nadu Amendment) Act (XII of 1943)
	1070300		The Indian Lunacy (Tamil Nadu Amendment) Act (XV of 1938)
	1070400		The Prisons and Indian Lunacy (Tamil Nadu Amendment) Act (XIV of 1938)
	1070500		National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act, 1999
1080000			Mercantile Laws

	1080100		Bills of Lading Act, 1856 of 1856)
	1080200		Carriage by Air Act, 1972 (69 of 1972)
	1080300		Carriage of Goods by Sea Act, 1925 (26 of 1925)
	1080400		Carriers Act, 1865 (3 of 1865)
	1080500		Companies Act, 1956 (1 of 1956)
		1080501	S. 101 Reduction of Share capital
		1080502	Amalgamation
		1080503	Winding up
		1080504	S. 633 Initiation of Criminal Proceedings
	1080600		Companies (Amendment) Act, 1996 (5 of 1997)
	1080700		Companies (Donations to National Funds) Act, 1951 (54 of 1951)
	1080800		Companies (Foreign Interests) Act, 1918 (20 of 1918)
	1080900		Companies (Profits) Surtax Act, 1964 (7 of 1964)
	1081000		Contract Act, 1872 (9 of 1872)
	1081100		Forward Contracts (Regulation) Act, 1952 (74 of 1952)
	1081200		Negotiable Instruments Act, 1881 (26 of 1881) Other than under Section 138
	1081300		Notification Extending to Pondicherry the Forward Contracts (Regulation) Act, 1952
	1081400		Partnership Act, 1932 (9 of 1932)
	1081500		Pondicherry Chamber of Commerce Constitution Act
	1081600		Preference shares (Regulation of Dividends) Act, 1960 (63 of 1960)
	1081700		Sale of Goods Act, 1930 (3 of 1930)
	1081800		Specific Relief Act, 1963 (47 of 1963)
	1081900		The Indian Partnership (Pondicherry Amendment) Act, 1969
	1082000		The Indian Partnership (Tamil Nadu Amendment) Act (38 of 1982)
	1082100		The Indian Partnership (Tamil Nadu Amendment) Act (XXI of 1959)
	1082200		The Indian Partnership (Tamil Nadu Amendment) Act (XXXV of 1965)
	1082300		The Tamil Nadu Non-Trading Companies Act (XVI of 1972)
	1082400		Company Law Board
1090000			Metal Tokens
	1090100		Metal Tokens Act, 1880 (1 of 1889)
1100000			Mines and Minerals

	1100100		Mineral Products (Additional Duties of Excise and Customs) Act, 1958 (27 of 1958)
	1100200		Mines Act, 1952 (35 of 1952)
	1100300		Mines and Minerals (Regulation and Development) Act, 1957) (67 of 1957)
		1100301	<i>Granite Quarry</i>
		1100302	<i>Land Quarry</i>
		1100303	<i>Release of Lorry</i>
		1100304	<i>Permit for Quarry</i>
		1100305	<i>Lease</i>
		1100306	<i>Seignnorhage fee</i>
		1100307	<i>Rule 8-E of T.N. Minor Mineral Concession Rules 1959 - GO Ms.No.603 Indus., dt.17.9.1998</i>
	1100400		Coal
		1100401	<i>Coal Bearing Areas (Acquisition and Development) Act, 1957 (20 of 1957)</i>
		1100402	<i>Coal Mines (Conservation and development) Act, 1974 (28 of 1974)</i>
		1100403	<i>Coal Mines (Nationalisation) Act, 1973 (26 of 1973)</i>
		1100404	<i>Coal Mines (Nationalisation) Amendment Act, 1993 (47 of 1993)</i>
		1100405	<i>Coal Mines (Taking Over of Management) Act, 1973 (15 of 1973)</i>
		1100406	<i>Coal Mines Provident Fund and Miscellaneous provisions (Amendment) Act, 1996</i>
		1100407	<i>Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948 (46 of 1948)</i>
		1100408	<i>Coking Coal Mines (Nationalisation) Act, 1972 (36 of 1972)</i>
1110000			Motor Vehicles
	1110100		Central Road Fund Act, 2000
	1110200		Control of National Highways (Land and Traffic) Act, 2002
	1110300		Fatal Accidents Act, 1855 (13 of 1855)
	1110400		Hackney Carriage Act, 1879 (14 of 1879)
	1110500		Multimodal Transportation of Goods Act, 1993 (28 of 1993)
	1110600		National Highways Act, 1956 (48 of 1956)
	1110700		The Tamil Nadu Highways Act, 2002
	1110800		National Highways Authority of India Act, 1988 (68 of 1988)

	1110900	National Highways Laws (amendment) Act, 1997 (16 of 1997)
	1111000	Road Transport Corporation Act, 1950 (64 of 1950)
	1111100	Stage Carriages Acts, 1861 (16 of 1861)
	1111200	Motor Vehicles Act, 1988 (59 of 1988)
	1111300	The Motor Vehicles (Tamil Nadu Amendment) Act (XX of 1948)
	1111400	The Motor Vehicles (Tamil Nadu Amendment) Act (XLIV of 1949)
	1111500	The Motor Vehicles (Tamil Nadu Amendment) Act (XXXIX of 1954)
	1111600	The Motor Vehicles (Tamil Nadu Amendment) Act (XIX of 1957)
	1111700	The Motor Vehicles (Tamil Nadu Amendment) Act (III of 1964)
	1111800	The Motor Vehicles (Tamil Nadu Amendment) Act (XVIII of 1968)
	1111900	The Motor Vehicles (Tamil Nadu Amendment) Act (X of 1971)
	1112000	The Motor Vehicles (Tamil Nadu Second Amendment) Act (XVI of 1971)
	1112100	The Motor Vehicles (Tamil Nadu Amendment) Act, 1973 (IV of 1974)
	1112200	The Motor Vehicles (Tamil Nadu Amendment) Act (XLVIII of 1974)
	1112300	Tamil Nadu Motor Vehicles Amendment Act, 1991.
	1112400	The Tamil Nadu Fleet Operators Stage Carriages (Acquisition) Act (XXXVII of 1971)
	1112500	The Tamil Nadu Government Roads Traffic Control Act (V of 1931)
	1112600	The Tamil Nadu Hackney Carriage Act (V of 1911)
	1112700	The Tamil Nadu Requisitioning of Motor vehicles Act,(XXV III of 1970)
	1112800	The Tamil Nadu Stage Carriages and Contract Carriages (Acquisition) Act (XII of 1973)
	1112900	The Tamil Nadu Traffic Control Act (V of 1938)
	1112901	<i>Award of MACT</i>
	1112902	<i>Section 173(1) of MV Act</i>
	1112903	<i>Timing Conference</i>
	1112904	<i>Route Permit and Special Permit</i>
	1112905	<i>Inter State Contract for Permits</i>
	1112906	<i>Audio and Video</i>
	1112907	<i>Stage Carriage and Omni Bus Permits</i>
	1112908	<i>Registration of Vehicle</i>
	1112909	<i>Public Carriers Permit</i>
	1112910	<i>Penalty</i>
	1112911	<i>Dheeran Chinnamalai Transport</i>
	1112912	<i>Thiruvalluvar Transport Corporation</i>
	1112913	<i>Thanthai Periar Transport Corporation</i>

	1112914	<i>Pallavan Transport Corporation</i>
	1112915	<i>Kattabomman Transport Corporation</i>
	1112916	<i>Pandian Roadways Corporation</i>
	1112917	<i>Cholan Roadways Corporation</i>
	1112918	<i>Marudhu Pandiar Transport Corporation</i>
	1112919	<i>Cheran Transport Corporation</i>
	1112920	<i>Nesamani Transport Corporation</i>
	1112921	<i>Transport Corporation Ltd</i>
	1112922	<i>Motor Vehicles</i>
	1112923	<i>Mini Bus Permit</i>
	1112924	<i>Share Auto Permit</i>
1113000		Tamil Nadu Motor Vehicles Taxation Act (XIII of 1974)
1113100		Tamil Nadu Motor Vehicles Taxation (Amendment) Act (LV of 1986)
1113200		Tamil Nadu Motor vehicles Taxation (Amendment) Act (XXV of 1989)
1113300		Tamil Nadu Motor Vehicles Taxation (Amendment) Act (XXXVI of 1987)
1113400		Tamil Nadu Motor Vehicles Taxation (Second Amendment) Act (XXV of 1987)
1113500		Tamil Nadu Motor Vehicles Taxation (Amendment) Act, 2003
1113600		<i>The Pondicherry Motor Vehicles Taxation Act, 1966</i>
	1113601	<i>Entry Tax</i>
	1113602	<i>Road Tax</i>
1113700		Tamil Nadu Tax on Entry of Goods into Local Areas Act, 1999
1113800		Tamil Nadu Tax on Entry of Goods into Local Areas Act, 2001
1120000		MRTP
1120100		The Competition Act, 2002
1120200		Monopolies and Restrictive Trade Practices Act, 1969 (54 of 1969)
1120300		Moropolies and Restrictive Trade Practices (Amendment) Act, 1991 (58 of 1991)
1130000		Municipal Corporations/Panchayats
1130100		The Tamil Nadu District Municipalities Act, 1920
1130200		Amendment to the Tamil Nadu District Municipalities Act, 1920

	1130300		Provisions of the Panchayats (Extension to the Scheduled Areas) Act, 1996 (40 of 1996)
	1130400		Salem City Municipal Corporation Act
	1130500		Tamil Nadu Municipal Laws (Second Amendment) Act (LXV of 1986)
	1130600		The Coimbatore City Municipal Corporation Act (XXV of 1981)
	1130700		The Madras City Municipal (Corporation) Act (IV of 1919), S. 278
	1130800		The Madras City Municipal Corporation Act (IV of 1919)
	1130900		Chennai City Municipal Corporation (Amendment) Act, 2003
	1131000		The Madurai City Municipal Corporation Act (XV of 1971)
	1131100		The Pondicherry Municipal Councils (election) Act, 1966
	1131200		Amendment to the Tamil Nadu Dist. Municipal Corporation Act, 1919
	1131300		The Tamil Nadu District Municipalities (Amendment) Act (XXIV of 1983)
	1131400		The Tamil Nadu District Municipalities (Extension to the Transferred Territory) Act, 1959
	1131500		The Tamil Nadu Local Authorities (Extension of Term of Office of Members) Act (XII of 1962)
	1131600		The Tamil Nadu Local Authorities Finance Act (LII of 1961)
	1131700		The Tamil Nadu Local Authorities Loan Act (I of 1888)
	1131800		The Tamil Nadu Municipal Authorities (Term of Office and Election of Councillors) Act, 1963
	1131900		The Tamil Nadu Municipal Corporation Laws (Special provisions and Amendment) Act, (V of 1989)
	1132000		The Tamil Nadu Municipal Laws (Amendment) Act (XXXII of 1986)
	1132100		The Tamil Nadu Municipal Laws (Amendment) Act, (XXXII of 1985)
	1132200		The Tamil Nadu Panchayats Act (XXXV of 1958)
	1132300		The Tamil Nadu Panchayats (Amendment) Act (III of 1989)
	1132400		The Tamil Nadu Panchayats (Amendment) Act (XIII of 1987)
	1132500		<i>The Tamil Nadu Panchayats (Second Amendment) Act (XXIV of 1989)</i>
		1132501	<i>Section 172</i>
	1132600		Tiruchirappalli City Municipal Corporations Act
	1132700		<i>Tirunelveli City Municipal Corporations Act</i>
		1132701	<i>Property Tax</i>
		1132702	<i>Professional Tax</i>
		1132703	<i>Removal of Bunk Shop</i>
		1132704	<i>Tenders</i>

1140000		Oaths
	1140100	Oaths Act, 1969 (44 of 1969)
1150000		Official Languages
	1150100	Official Languages Act, 1963 (19 of 1963)
	1150200	The Pondicherry Official languages Act, 1965
1160000		Official Seals
	1160100	Government Seal Act, 1862 (3 of 1862)
	1160200	Marking of Heavy Packages Act, 1951 (39 of 1951)
	1160300	The Tamil Nadu Official Seals Act (VI of 1865)
1170000		Oil
	1170100	Oil Industry (Development) Act, 1974 (47 of 1974)
	1170200	Petroleum Act, 1934 (30 of 1934)
	1170300	Petroleum and Minerals Pipe-lines (Acquisition of Right of User in Land) Act, 1962
	1170400	The Petroleum Act, 1934 (Extracts)
1180000		Personal Injuries
	1180100	Personal Injuries (Compensation Insurance) Act, 1963 (37 of 1963)
	1180200	Personal Injuries (Emergency Provisions) Act, 1962 (59 of 1962)
1190000		Personal Laws
	1190100	Christian Marriage Act, 1872 (15 of 1872)
	1190200	Converts Marriage Dissolution Act, 1866 (21 of 1866)
	1190300	Dissolution of Muslim Marriage Act, 1939 (8 of 1939)
	1190400	Divorce Act, 1869 (4 of 1869)
	1190500	Hindu Adoptions and Maintenance Act, 1956 (78 of 1956)
	1190600	Hindu Inheritance (Removal of Disabilities) Act, 1928 (12 of 1928)
	1190700	Hindu Marriage Act, 1955 (25 of 1955)

	1190800		Hindu Marriages (Validation of Proceedings) Act, 1960 (19 of 1960)
		1190801	<i>Cl. (e) of Sec. 5 (ii)</i>
	1190900		Hindu Minority and Guardianship Act, 1956 (32 of 1956)
	1191000		Indian Divorce Act, 1945 (9 Geo.VI,Ch.5)
	1191100		Marriages Validation Act, 1892 (2 of 1892)
	1191200		Matrimonial Causes (War Marriages) Act, 1948 (40 of 1948)
	1191300		Miscellaneous Personal Laws (Extension) Act, 1959 (48 of 1959)
	1191400		Muslim Personal Law (Shariat) Application Act, 1937 (26 of 1937)
	1191500		Parsi Marriage and Divorce Act, 1936 (3 of 1936)
	1191600		Special Marriage Act, 1954 (43 of 1954)
	1191700		The Hindu Marriage (Pondicherry Amendment) Act, 1971
	1191800		The Hindu Marriage (Tamil Nadu Amendment) Act (XXI of 1967)
	1191900		The Muslim Personal Law (Shariat) Application (Tamil Nadu Amendment) Act (XVIII of 1949)
	1192000		The Muslim Women (protection of Rights on Divorce) Act, 1986
	1192100		The Tamil Nadu Nambudri Act, 1932 (XXI of 1933)
		1192101	<i>Declaring the Marriage null and void</i>
		1192102	<i>Judicial Separation</i>
		1192103	<i>Dissolution of Marriage</i>
1200000			Physical Disability
	1200100		Persons with Disabilities (Equal Opportunities, Protection of Rights and full Participation) Act, 1995 (1 of 1996)
1210000			Places of Worship
	1210100		Places of Worship (Special provisions) Act, 1991 (42 of 1991)
1220000			Poisons
	1220100		Poisons Act, 1919 (12 of 1919)
1230000			Post Office
	1230100		Post Office Act, 1898 (6 of 1898)
	1230200		Post Office Cash Certificates Act, 1917 (18 of 1917)
1240000			President and Governors

	1240100		Governors (Emoluments, Allowances and Privileges) Act, 1982 (43 of 1982)
	1240200		Governors (Emoluments, Allowances and Privileges) Amendment Act, 1998 (27 of 1998)
	1240300		President (Discharge of Functions) Act, 1969 (16 of 1969)
	1240400		Presidential and Vice Presidential Elections Act, 1952 (31 of 1952)
	1240500		Presidential and Vice Presidential elections (Amendment) Act, 1997 (35 of 1997)
	1240600		Presidents Emoluments and Pension Act, 1951 (30 of 1951)
	1240700		Presidents Emoluments and Pension (Amendment) Act, 1998 (25 of 1998)
	1240800		Vice President's Pension Act 1997 (30 of 1997)
1250000			Press
	1250100		Newspaper (Price and Page) Act, 1956 (45 of 1956)
	1250200		Prasar Bharati (Broadcasting Corporation of India) Act, 1990 (25 of 1990)
	1250300		Press Council Act, 1978 (37 of 1978)
	1250400		The Press and Registration of Books (Tamil Nadu Amendment) Act, 1960
	1250500		Working Journalists (Fixation of Rates of Wages) Act, 1958 (29 of 1958)
	1250600		Working Journalists and other Newspaper Employees (conditions of Service) and Miscellaneous Provisions Act, 1955 (45 of 1955)
	1250700		Young Persons (Harmful Publications) Act, 1956 (93 of 1956)
1260000			Property Laws
	1260100		Colonial Probates Act, 1892 (55 and 56 Vic., C.6)
	1260200		Hindu Disposition of Property Act, 1916 (15 of 1916)
	1260300		Hindu Gains of Learning Act, 1930 (30 of 1930)
	1260400		Hindu Succession Act, 1956 (30 of 1956)
	1260500		Indian Succession Act
	1260600		Married Womens Property Act, 1874 (3 of 1874)
	1260700		Succession Act, 1925 (39 of 1925)
	1260800		The Jaina Succession Act, 1928 (III of 1929)

	1260900		The Malabar Wills Act (V of 1898)
	1261000		The Mappilla Marumakkattayam Act (XVII of 1939)
	1261100		The Mappilla Succession Act (I of 1918)
	1261200		The Mappilla Wills Act (VII of 1928)
	1261300		The Tamil Nadu Marumakkattayam Act, 1932 (XXII of 1933)
		1261301	<i>Testamentary Suits</i>
		1261302	<i>Letters of Administration</i>
		1261303	<i>Probate</i>
		1261304	<i>Succession Certificate</i>
1270000			Provident Fund
	1270100		Employees Provident Funds and Miscellaneous provisions Act, 1952 (19 of 1952)
	1270200		Employees Provident Funds and Miscellaneous Provisions (Amendment) Act, 1996
	1270300		Employees Provident Funds and Miscellaneous Provisions (Amendment) Act, 1998
		1270301	<i>Section 14 - B</i>
	1270400		Provident Funds Act, 1925 (19 Of 1925)
	1270500		Public Provident Fund Act, 1968 (23 of 1968)
	1270600		Seamen's Provident Fund Act, 1966 (4 of 1966)
1280000			Public Interest Litigation
1290000			Railways
	1290100		Metro Railways (Construction of Works) Act, 1978 (33 of 1978)
	1290200		Railway Board Act, 1905 (4 of 1905)
	1290300		Railway Claims Tribunal Act, 1987 (54 of 1987)
	1290400		Railway Claims Tribunal (Amendment) Act, 1998 (4 of 1999)
	1290500		Railway Companies (Emergency Provisions) Act, 1951 (51 of 1951)
	1290600		Railway Companies (substitution of Parties in Civil Proceedings) Act, 1946 (14 of 1946)
	1290700		Railway Companies Act, 1895 (10 of 1895)
	1290800		Railways (Employment of Members of the Armed Forces) Act, 1965 (40 of 1965)
	1290900		Railways (Local Authorities Taxation) Act, 1941 (25 of 1941)

	1291000		Railways Act, 1989 (24 of 1989)
	1291100		Terminal Tax on Railway Passengers Act, 1956 (69 of 1956)
	1291200		The Railway Protection Act (IV of 1886)
1300000			Receipts Tax
	1300100		Hotel Receipts Tax Act, 1980 (54 of 1980)
1310000			Records
	1310100		Public Records Act, 1993 (69 of 1993)
1320000			Registration
	1320100		Birth, Deaths and Marriages Registration Act, 1886 (6 of 1886)
	1320200		Notification Extending to Pondicherry the Registration of Foreigners Act, 1939, The Foreigners Act, 1946 and the Citizenship Act, 1955
	1320300		Registration Act, 1908 (16 of 1908)
	1320400		Registration of Birth and Deaths Act, 1969 (18 of 1969)
	1320500		Registration of Foreigners Act, 1939 (16 of 1939)
	1320600		The Indian Registration (Tamil Nadu Amendment) Act (XXI of 1966)
	1320700		The Registration (Pondicherry Amendment) Act, 1970
	1320800		The Registration (Tamil Nadu Amendment) Act (Tamil Nadu Act XXXI of 1974)
	1320900		The Registration (Tamil Nadu Amendment) Act, (Tamil Nadu Act XXVI of 1981)
	1321000		The Registration (Tamil Nadu Amendment) Act, 1982 (Tamil Nadu Act XXI of 1982)
	1321100		The Registration (Tamil Nadu Amendment) Act, 1986. (Tamil Nadu Act III of 1987)
1330000			Rehabilitation
	1330100		Rehabilitation Council of India Act, 1992 (34 of 1992)
1340000			Revenue
	1340100		Central Boards of Revenue Act, 1963 (54 of 1963)

	1340200		Opium and Revenue Laws (Extension of Application) Act, 1950 (33 of 1950)
	1340300		Revenue Recovery Act, 1890 (1 of 1890)
	1340400		The pondicherry Revenue Recovery Act, 1970
	1340500		The Tamil Nadu Deputy Collectors Act (VII of 1914)
	1340600		The Tamil Nadu District Collectors Powers (Delegation) Act (XLI of 1956)
	1340700		The Tamil Nadu Public Property Malversation Act (XXXVI of 1873)
	1340800		The Tamil Nadu Recovery Act (II of 1864)
	1340900		The Tamil Nadu Revenue Commissioner Act (X of 1849)
	1341000		The Tamil Nadu Revenue Enquiries Act (V of 1893)
	1341100		The Tamil Nadu Revenue Summonses Act (III of 1869)
1350000			Rural Artisans
	1350100		The Tamil Nadu Rural Artisans (Conferment of Ownership of Kudiyiruppu) Act, 1976
1360000			Salaries and Pensions
	1360100		Pensions Act, 1871 (23 of 1871)
1370000			Sales Tax
	1370100		Central Sales Tax Act, 1956 (74 of 1956)
	1370200		Central Sales Tax on inter-state sale of Water coconuts
	1370300		Notification Extending to Pondicherry the Central Sales Tax Act, 1956
	1370400		Sales Tax Laws Validation Act, 1956 (7 of 1956)
	1370500		The Pondicherry General Sales Tax Act, 1965
	1370600		The pondicherry General Sales Tax Act, 1967
	1370700		The Tamil Nadu Additional Sales Tax (Amendment) Act (XXVI of 1984)
	1370800		The Tamil Nadu Additional Sales Tax Act (XIV of 1970)
	1370900		The Tamil Nadu Additional Sales Tax (Amendment) Act (XI of 1989)
	1371000		The Tamil Nadu Fire Service Act (XL of 1985)
	1371100		The Tamil Nadu Additional Sales Tax (Amendment) Act (XXXV of 1986)

1371200		The Tamil Nadu General Sales Tax Act (I of 1959)
1371300		The Tamil Nadu General Sales Tax (Amendment) Act (17 of 1989)
1371400		The Tamil Nadu General Sales Tax (Eighth Amendment) Act (LXXVI of 1986)
1371500		The Tamil Nadu General Sales Tax (Sixth Amendment) Act (LII of 1987)
1371600		The Tamil Nadu General Sales Tax (Amendment) Act (XVII of 1987)
1371700		The Tamil Nadu General Sales Tax (Amendment) Act (XVIII of 1985)
1371800		The Tamil Nadu General Sales Tax (Amendment) Act (XXXVI of 1986)
1371900		The Tamil Nadu General Sales Tax (Eleventh Amendment) Act (LXXIX of 1986)
1372000		The Tamil Nadu General Sales Tax (Fifth Amendment) Act (LI of 1987)
1372100		The Tamil Nadu General Sales Tax (Firth Amendment) Act (XLIII of 1986)
1372200		The Tamil Nadu General Sales Tax (Fourth Amendment) Act (XLII of 1986)
1372300		The Tamil Nadu General Sales Tax (Fourth Amendment) Act (XXVIII of 1984)
1372400		The Tamil Nadu General Sales Tax (Fourth Amendment) Act (XXVIII of 1989)
1372500		The Tamil Nadu General Sales Tax (Ninth Amendment) Act (LXXVII of 1986)
1372600		The Tamil Nadu General Sales Tax (Second Amendment) Act (XIX of 1985)
1372700		The Tamil Nadu General Sales Tax (Second Amendment) Act (XIX of 1985)
1372800		The Tamil Nadu General Sales Tax (Second Amendment) Act (XL of 1986)
1372900		The Tamil Nadu General Sales Tax (Second Amendment) Act (XVIII of 1989)
1373000		The Tamil Nadu General Sales Tax (Second Amendment) Act (XXII of 1984)
1373100		The Tamil Nadu General Sales Tax (Seventh Amendment) Act (LVIII of 1986)

	1373200		The Tamil Nadu General Sales Tax (Sixth Amendment) Act (XLIV of 1986)
	1373300		The Tamil Nadu General Sales Tax (Special Provisions) Act (XXXVII of 1964)
	1373400		The Tamil Nadu General Sales Tax (Surcharge) Amendment Act (XX of 1989)
	1373500		The Tamil Nadu General Sales Tax (Tenth Amendment) Act (LXXVIII of 1986)
	1373600		The Tamil Nadu General Sales Tax (Third amendment) Act (XIX of 1989)
	1373700		The Tamil Nadu General Sales Tax (Third Amendment) Act (XLI of 1986)
	1373800		The Tamil Nadu General Sales Tax (Third Amendment) Act (XXVIII of 1984)
	1373900		The Tamil Nadu General Sales Tax (Third Amendment) Act (XXXI of 1987)

	1374000		The Tamil Nadu General Sales Tax (Third Amendment) Act (XXXVI of 1985)
	1374100		The Tamil Nadu General Sales Tax (Third Amendment) Act (XXXVI of 1985)
	1374200		The Tamil Nadu General Sales Tax (Third Amendment) Act (XXXVI of 1985)
	1374300		The Tamil Nadu General sales Tax (Turnover and Assessment) Rules Validation Act, 1959
	1374400		The Tamil Nadu General Sales Tax (Validation) Act (LIII of 1987)
	1374500		The Tamil Nadu General Sales Tax Act (Second Amenment) Act (XX of 1987)
	1374600		The Tamil Nadu General Sales Tax (Amendment) Act, 2003
	1374700		The Tamil Nadu General Sales Tax (Second Amendment) Act, 2003
	1374800		The Tamil Nadu General Sales Tax (Amendment) Act, 2004
1380000			SC/ST
	1380100		Caste Disabilities Removal Act, 1850 (21 of 1850)
	1380200		Protection of Civil Rights Act, 1955 (22 of 1955)
	1380300		Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 1956 (63 of 1956)
	1380400		Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989
	1380500		Scheduled Castes and the Scheduled Tribes Orders (Amendment) Act, 1976 (63 of 1976)
	1380600		The Constitution (Pondicherry) Schedules Castes Order, 1964
	1380700		Untouchability (Offences) Act, 1955 (Protection of Civil Rights Act (1955)
1390000			Scrap Merchants
	1390100		The Tamil Nadu Scrap Merchants and Dealers in Second Hand Property and Owners of Automobile Workshops and Tinker Shops (Regulation Control and Licensing) Act, 1985
1400000			Service
	1400100		All India Services Act, 1951 (61 of 1951)

	1400200		Army Personnel
		1400201	<i>Abolition of Post</i>
		1400202	<i>Absorption</i>
		1400203	<i>Allowances</i>
		1400204	<i>Appointment</i>
		1400205	<i>Compulsory Retirement</i>
		1400206	<i>Confidential Report</i>
		1400207	<i>Date of Birth</i>
		1400208	<i>Deputation</i>
		1400209	<i>Disciplinary Proceedings</i>
		1400210	<i>Dismissal/Removal/Termination</i>
		1400211	<i>Increment</i>
		1400212	<i>Leave</i>
		1400213	<i>Promotion</i>
		1400214	<i>Punishment</i>
		1400215	<i>Recruitment</i>
		1400216	<i>Reduction in Rank</i>
		1400217	<i>Regularisation</i>
		1400218	<i>Reservation</i>
		1400219	<i>Resignation</i>
		1400220	<i>Retirement Benefit cum Pension</i>
		1400221	<i>Salary Matter</i>
		1400222	<i>Selection</i>
		1400223	<i>Seniority</i>
		1400224	<i>Service</i>
		1400225	<i>Service Reversion</i>
		1400226	<i>Superannuation</i>
		1400227	<i>Suspension</i>
		1400228	<i>Transfer Matter</i>
		1400229	<i>Voluntary Retirement</i>
	1400300		Autonomous Body
		1400301	<i>Abolition of Post</i>
		1400302	<i>Absorption</i>
		1400303	<i>Allowances</i>
		1400304	<i>Appointment</i>
		1400305	<i>Compulsory Retirement</i>
		1400306	<i>Confidential Report</i>
		1400307	<i>Date of Birth</i>

	1400308	<i>Deputation</i>
	1400309	<i>Disciplinary Proceedings</i>
	1400310	<i>Dismissal/Removal/Termination</i>
	1400311	<i>Increment</i>
	1400312	<i>Leave</i>
	1400313	<i>Promotion</i>
	1400314	<i>Punishment</i>
	1400315	<i>Recruitment</i>
	1400316	<i>Reduction in Rank</i>
	1400317	<i>Regularisation</i>
	1400318	<i>Reservation</i>
	1400319	<i>Resignation</i>
	1400320	<i>Retirement Benefit cum Pension</i>
	1400321	<i>Salary Matter</i>
	1400322	<i>Selection</i>
	1400323	<i>Seniority</i>
	1400324	<i>Service</i>
	1400325	<i>Service Reversion</i>
	1400326	<i>Superannuation</i>
	1400327	<i>Suspension</i>
	1400328	<i>Transfer Matter</i>
	1400329	<i>Voluntary Retirement</i>
1400400		<i>Autonomous Body Educational Institutions</i>
	1400401	<i>Abolition of Post</i>
	1400402	<i>Absorption</i>
	1400403	<i>Allowances</i>
	1400404	<i>Appointment</i>
	1400405	<i>Compulsory Retirement</i>
	1400406	<i>Confidential Report</i>
	1400407	<i>Date of Birth</i>
	1400408	<i>Deputation</i>
	1400409	<i>Disciplinary Proceedings</i>
	1400410	<i>Dismissal/Removal/Termination</i>
	1400411	<i>Increment</i>
	1400412	<i>Leave</i>
	1400413	<i>Promotion</i>
	1400414	<i>Punishment</i>
	1400415	<i>Recruitment</i>

		1400416	<i>Reduction in Rank</i>
		1400417	<i>Regularisation</i>
		1400418	<i>Reservation</i>
		1400419	<i>Resignation</i>
		1400420	<i>Retirement Benefit cum Pension</i>
		1400421	<i>Salary Matter</i>
		1400422	<i>Selection</i>
		1400423	<i>Seniority</i>
		1400424	<i>Service</i>
		1400425	<i>Service Reversion</i>
		1400426	<i>Superannuation</i>
		1400427	<i>Suspension</i>
		1400428	<i>Transfer Matter</i>
		1400429	<i>Voluntary Retirement</i>
		1400430	G.O. Ms.No.212, P & AR Dept, dated 29.11.2001
	1400500		Banks
		1400501	<i>Abolition of Post</i>
		1400502	<i>Absorption</i>
		1400503	<i>Allowances</i>
		1400504	<i>Appointment</i>
		1400505	<i>Compulsory Retirement</i>
		1400506	<i>Confidential Report</i>
		1400507	<i>Date of Birth</i>
		1400508	<i>Deputation</i>
		1400509	<i>Disciplinary Proceedings</i>
		1400510	<i>Dismissal/Removal/Termination</i>
		1400511	<i>Increment</i>
		1400512	<i>Leave</i>
		1400513	<i>Promotion</i>
		1400514	<i>Punishment</i>
		1400515	<i>Recruitment</i>
		1400516	<i>Reduction in Rank</i>
		1400517	<i>Regularisation</i>
		1400518	<i>Reservation</i>
		1400519	<i>Resignation</i>
		1400520	<i>Retirement Benefit cum Pension</i>
		1400521	<i>Salary Matter</i>
		1400522	<i>Selection</i>

	1400523	<i>Seniority</i>
	1400524	<i>Service</i>
	1400525	<i>Service Reversion</i>
	1400526	<i>Superannuation</i>
	1400527	<i>Suspension</i>
	1400528	<i>Transfer Matter</i>
	1400529	<i>Voluntary Retirement</i>
1400600		Bharat Petroleum Corporation Limited (Determination of Conditions of Service of Employees) Act, 1988 (44 of 1988)
1400700		Central Administrative Tribunal
1400800		Central Statutory Corporations
	1400801	<i>Abolition of Post</i>
	1400802	<i>Absorption</i>
	1400803	<i>Allowances</i>
	1400804	<i>Appointment</i>
	1400805	<i>Compulsory Retirement</i>
	1400806	<i>Confidential Report</i>
	1400807	<i>Date of Birth</i>
	1400808	<i>Deputation</i>
	1400809	<i>Disciplinary Proceedings</i>
	1400810	<i>Dismissal/Removal/Termination</i>
	1400811	<i>Increment</i>
	1400812	<i>Leave</i>
	1400813	<i>Promotion</i>
	1400814	<i>Punishment</i>
	1400815	<i>Recruitment</i>
	1400816	<i>Reduction in Rank</i>
	1400817	<i>Regularisation</i>
	1400818	<i>Reservation</i>
	1400819	<i>Resignation</i>
	1400820	<i>Retirement Benefit cum Pension</i>
	1400821	<i>Salary Matter</i>
	1400822	<i>Selection</i>
	1400823	<i>Seniority</i>
	1400824	<i>Service</i>
	1400825	<i>Service Reversion</i>
	1400826	<i>Superannuation</i>

		1400827	<i>Suspension</i>
		1400828	<i>Transfer Matter</i>
		1400829	<i>Voluntary Retirement</i>
	1400900		Co-operative Societies
		1400901	<i>Abolition of Post</i>
		1400902	<i>Absorption</i>
		1400903	<i>Allowances</i>
		1400904	<i>Appointment</i>
		1400905	<i>Compulsory Retirement</i>
		1400906	<i>Confidential Report</i>
		1400907	<i>Date of Birth</i>
		1400908	<i>Deputation</i>
		1400909	<i>Disciplinary Proceedings</i>
		1400910	<i>Dismissal/Removal/Termination</i>
		1400911	<i>Increment</i>
		1400912	<i>Leave</i>
		1400913	<i>Promotion</i>
		1400914	<i>Punishment</i>
		1400915	<i>Recruitment</i>
		1400916	<i>Reduction in Rank</i>
		1400917	<i>Regularisation</i>
		1400918	<i>Reservation</i>
		1400919	<i>Resignation</i>
		1400920	<i>Retirement Benefit cum Pension</i>
		1400921	<i>Salary Matter</i>
		1400922	<i>Selection</i>
		1400923	<i>Seniority</i>
		1400924	<i>Service</i>
		1400925	<i>Service Reversion</i>
		1400926	<i>Superannuation</i>
		1400927	<i>Suspension</i>
		1400928	<i>Transfer Matter</i>
		1400929	<i>Voluntary Retirement</i>
	1401000		Departmental Enquiries (Enforcement of Attendance of Witnesses and production of Documents) Act, 1972 (18 of 1972)
	1401100		Departmentalisation of Union Accounts (Transfer of Personnel Act, 1975 (59 of 1976))

	1401200		High Court Employees
		1401201	<i>Abolition of Post</i>
		1401202	<i>Absorption</i>
		1401203	<i>Allowances</i>
		1401204	<i>Appointment</i>
		1401205	<i>Compulsory Retirement</i>
		1401206	<i>Confidential Report</i>
		1401207	<i>Date of Birth</i>
		1401208	<i>Deputation</i>
		1401209	<i>Disciplinary Proceedings</i>
		1401210	<i>Dismissal/Removal/Termination</i>
		1401211	<i>Increment</i>
		1401212	<i>Leave</i>
		1401213	<i>Promotion</i>
		1401214	<i>Punishment</i>
		1401215	<i>Recruitment</i>
		1401216	<i>Reduction in Rank</i>
		1401217	<i>Regularisation</i>
		1401218	<i>Reservation</i>
		1401219	<i>Resignation</i>
		1401220	<i>Retirement Benefit cum Pension</i>
		1401221	<i>Salary Matter</i>
		1401222	<i>Selection</i>
		1401223	<i>Seniority</i>
		1401224	<i>Service</i>
		1401225	<i>Service Reversion</i>
		1401226	<i>Superannuation</i>
		1401227	<i>Suspension</i>
		1401228	<i>Transfer Matter</i>
		1401229	<i>Voluntary Retirement</i>
		1401230	<i>G.O.2(D) Labour and Employment dated 10/12/2004</i>
	1401300		Judicial Officers
		1401301	<i>Abolition of Post</i>
		1401302	<i>Absorption</i>
		1401303	<i>Allowances</i>
		1401304	<i>Appointment</i>
		1401305	<i>Compulsory Retirement</i>
		1401306	<i>Confidential Report</i>

	1401307	<i>Date of Birth</i>
	1401308	<i>Deputation</i>
	1401309	<i>Disciplinary Proceedings</i>
	1401310	<i>Dismissal/Removal/Termination</i>
	1401311	<i>Increment</i>
	1401312	<i>Leave</i>
	1401313	<i>Promotion</i>
	1401314	<i>Punishment</i>
	1401315	<i>Recruitment</i>
	1401316	<i>Reduction in Rank</i>
	1401317	<i>Regularisation</i>
	1401318	<i>Reservation</i>
	1401319	<i>Resignation</i>
	1401320	<i>Retirement Benefit cum Pension</i>
	1401321	<i>Salary Matter</i>
	1401322	<i>Selection</i>
	1401323	<i>Seniority</i>
	1401324	<i>Service</i>
	1401325	<i>Service Reversion</i>
	1401326	<i>Superannuation</i>
	1401327	<i>Suspension</i>
	1401328	<i>Transfer Matter</i>
	1401329	<i>Voluntary Retirement</i>
	1401330	<i>G.O.2(D) Labour and Employment dated 10/12/2004</i>
1401400		Local Authorities
	1401401	<i>Abolition of Post</i>
	1401402	<i>Absorption</i>
	1401403	<i>Allowances</i>
	1401404	<i>Appointment</i>
	1401405	<i>Compulsory Retirement</i>
	1401406	<i>Confidential Report</i>
	1401407	<i>Date of Birth</i>
	1401408	<i>Deputation</i>
	1401409	<i>Disciplinary Proceedings</i>
	1401410	<i>Dismissal/Removal/Termination</i>
	1401411	<i>Increment</i>
	1401412	<i>Leave</i>
	1401413	<i>Promotion</i>

		1401414	<i>Punishment</i>
		1401415	<i>Recruitment</i>
		1401416	<i>Reduction in Rank</i>
		1401417	<i>Regularisation</i>
		1401418	<i>Reservation</i>
		1401419	<i>Resignation</i>
		1401420	<i>Retirement Benefit cum Pension</i>
		1401421	<i>Salary Matter</i>
		1401422	<i>Selection</i>
		1401423	<i>Seniority</i>
		1401424	<i>Service</i>
		1401425	<i>Service Reversion</i>
		1401426	<i>Superannuation</i>
		1401427	<i>Suspension</i>
		1401428	<i>Transfer Matter</i>
		1401429	<i>Voluntary Retirement</i>
	1401500		Public Employment (Requirement as to Residence) Act, 1957 (44 of 1957)
	1401600		Public Servants (Inquiries) Act, 1850 (37 of 1850)
	1401700		Sales Promotion Employees (Condition of Service) Act, 1976 (11 of 1976)
	1401800		State and Other Authorities under article 12
		1401801	<i>Abolition of Post</i>
		1401802	<i>Absorption</i>
		1401803	<i>Allowances</i>
		1401804	<i>Appointment</i>
		1401805	<i>Compulsory Retirement</i>
		1401806	<i>Confidential Report</i>
		1401807	<i>Date of Birth</i>
		1401808	<i>Deputation</i>
		1401809	<i>Disciplinary Proceedings</i>
		1401810	<i>Dismissal/Removal/Termination</i>
		1401811	<i>Increment</i>
		1401812	<i>Leave</i>
		1401813	<i>Promotion</i>
		1401814	<i>Punishment</i>
		1401815	<i>Recruitment</i>
		1401816	<i>Reduction in Rank</i>
		1401817	<i>Regularisation</i>

	1401818	<i>Reservation</i>
	1401819	<i>Resignation</i>
	1401820	<i>Retirement Benefit cum Pension</i>
	1401821	<i>G.O.Ms.No.250 Rural Development Dept.</i>
	1401822	<i>Salary Matter</i>
	1401823	<i>Selection</i>
	1401824	<i>Seniority</i>
	1401825	<i>Service</i>
	1401826	<i>Service Reversion</i>
	1401827	<i>Superannuation</i>
	1401828	<i>Suspension</i>
	1401829	<i>Transfer Matter</i>
	1401830	<i>Voluntary Retirement</i>
	1401831	<i>G.O.2(D) Labour and Employment dated 10/12/2004</i>
1401900		State Statutory Corporations
	1401901	<i>Abolition of Post</i>
	1401902	<i>Absorption</i>
	1401903	<i>Allowances</i>
	1401904	<i>Appointment</i>
	1401905	<i>Compulsory Retirement</i>
	1401906	<i>Confidential Report</i>
	1401907	<i>Date of Birth</i>
	1401908	<i>Deputation</i>
	1401909	<i>Disciplinary Proceedings</i>
	1401910	<i>Dismissal/Removal/Termination</i>
	1401911	<i>Increment</i>
	1401912	<i>Leave</i>
	1401913	<i>Promotion</i>
	1401914	<i>Punishment</i>
	1401915	<i>Recruitment</i>
	1401916	<i>Reduction in Rank</i>
	1401917	<i>Regularisation</i>
	1401918	<i>Reservation</i>
	1401919	<i>Resignation</i>
	1401920	<i>Retirement Benefit cum Pension</i>
	1401921	<i>Salary Matter</i>
	1401922	<i>Selection</i>
	1401923	<i>Seniority</i>

	1401924	<i>Service</i>
	1401925	<i>Service Reversion</i>
	1401926	<i>Superannuation</i>
	1401927	<i>Suspension</i>
	1401928	<i>Transfer Matter</i>
	1401929	<i>Voluntary Retirement</i>
1402000		Subordinate Court Employees
	1402001	<i>Abolition of Post</i>
	1402002	<i>Absorption</i>
	1402003	<i>Allowances</i>
	1402004	<i>Appointment</i>
	1402005	<i>Compulsory Retirement</i>
	1402006	<i>Confidential Report</i>
	1402007	<i>Date of Birth</i>
	1402008	<i>Deputation</i>
	1402009	<i>Disciplinary Proceedings</i>
	1402010	<i>Dismissal/Removal/Termination</i>
	1402011	<i>Increment</i>
	1402012	<i>Leave</i>
	1402013	<i>Promotion</i>
	1402014	<i>Punishment</i>
	1402015	<i>Recruitment</i>
	1402016	<i>Reduction in Rank</i>
	1402017	<i>Regularisation</i>
	1402018	<i>Reservation</i>
	1402019	<i>Resignation</i>
	1402020	<i>Retirement Benefit cum Pension</i>
	1402021	<i>Salary Matter</i>
	1402022	<i>Selection</i>
	1402023	<i>Seniority</i>
	1402024	<i>Service</i>
	1402025	<i>Service Reversion</i>
	1402026	<i>Superannuation</i>
	1402027	<i>Suspension</i>
	1402028	<i>Transfer Matter</i>
	1402029	<i>Voluntary Retirement</i>
	1402030	<i>G.O.2(D) Labour and Employment dated 10/12/2004</i>

	1402100		The Tamil Nadu Payment of Pensions to Tamil Scholars and Miscellaneous Provisions Act, 1983
	1402200		The Tamil Nadu Payment of Salaries (Amendment) Act (Act XI of 1989)
	1402300		The Tamil Nadu Payment of Salaries Act (XX of 1951)
	1402400		The Tamil Nadu Payment of Subsistence Allowance Act (43 of 1981)
1410000			Service Tax
1420000			Sick Industries/Relief
	1420100		Interest on Delayed Payments to Small Scale and Ancillary Industrial Undertakings Act, 1993 (32 of 1993)
	1420200		Interest on Delayed payments to Small Scale and Ancillary Industrial Undertakings (Amendment) Act, 1998 (23 of 1998)
	1420300		<i>Sick Industrial Companies (Special Provisions)Act, 1985 (1 of 1986)</i>
		1420301	<i>Section 22</i>
	1420400		Sick Textiles Undertakings (Nationalisation) Act, 1974 (57 of 1974)
	1420500		Sick Textiles Undertakings (Taking Over of Management) Act, 1972 (72 of 1972)
	1420600		The Pondicherry State Aid to Industries Act, 1970
	1420700		The Tamil Nadu Relief Undertakings (Special provision) Act (Tamil Nadu Act XXI of 1969)
	1420800		<i>The Tamil Nadu State Aid to Industries Act, 1922 (V of 1923)</i>
		1420801	<i>TIIC Loan</i>
1430000			Silkworm
	1430100		Central Silk Board Act, 1948 (61 of 1948)
	1430200		The Tamil Nadu Silkworm Diseases (Prevention and Eradication) Act (II of 1948)
	1430300		The Tamil Nadu Silkworm Seed (Production, Supply and Distribution Act (XXIII of 1956)
1440000			Slum Development
	1440100		Slum Areas (Improvement and Clearance) Act, 1956 (96 of 1956)

	1440200		The Tamil Nadu Slum Areas (Improvement and Clearance Act (XX of 1971)
	1440300		The Tamil Nadu Slum Areas (Improvement and Clearance) Act, 1972
	1440400		The Tamil Nadu Slum Improvement (Acquisition of Land) Act (XI of 1954) (Repealed by Tamil Nadu Act XI of 1971
1450000			Societies Registration
	1450100		Societies Registration Act,1860
	1450200		The Societies Registration (Pondicherry Amendment) Act, 1969
	1450300		The Societies Registration (Tamil Nadu Amendment) Act (XXIV of 1954)
	1450400		The Tamil Nadu Societies Registration Act (XXVII of 1975)
1460000			State Boundaries
	1460100		Andhra Pradesh and Madras (Alteration of Boundaries) Act, 1959 (56 of 1959)
	1460200		Andhra State Act, 1953 (30 of 1953)
	1460300		Merged States (Laws) Act, 1949 (59 of 1949)
	1460400		The Tamil Nadu Merged States (Laws) Act (XXXV of 1949)
	1460500		The Tamil Nadu Survey and Boundaries Act (VIII of 1923)
	1460600		The Tamil Nadu Survey and Boundaries Act, 1923 (Validation) Act, 1924 (II of 1925)
	1460700		Treaty of Cession of the French Establishments of Pondicherry, Karaikal, mahe and Yanam (1954)
	1460800		The Pondicherry Settlement Act, 1970
	1460900		The Pondicherry Survey and Boundaries Act, 1967
	1461000		Union Territories
		1461001	<i>Government of Union Territories Act, 1963 (20 of 1963)</i>
		1461002	<i>Pondicherry (Administration) Act, 1962 (49 of 1962)</i>
		1461003	<i>Pondicherry (Extension of Laws) Act, 1968 (26 of 1968)</i>
		1461004	<i>The Government of Union Territories Act, 1963</i>
		1461005	<i>Union Territories (Direct Election to the House of the People Act, 1965 (49 of 1965)</i>
		1461006	<i>Union Territories (Laws) Act, 1950 (30 of 1950)</i>
		1461007	<i>Union Territories (Separation of Judicial and Executive Functions) Act, 1969</i>

		1461008	<i>Union Territories Act, 1963 (20 of 1963)</i>
1470000			Statistics
	1470100		Collection of Statistics Act, 1953 (32 of 1953)
	1470200		Statistical Institute Act, 1959 (57 of 1959)
	1470300		The Collection of Statistics (Application to the State of Pondicherry) Order, 1962
1480000			Sugarcane
	1480100		Sugar (Regulation of Production) Act, 1961 (55 of 1961)
	1480200		Sugar (Special Excise Duty) Act, 1959 (58 of 1959)
	1480300		Sugar Development Fund Act, 1982 (4 of 1982)
	1480400		Sugar Export promotion Act, 1958 (30 of 1958)
	1480500		Sugar Undertakings (Taking Over of Management) Act, 1978 (49 of 1978)
	1480600		The Pondicherry Sugarcane Development and Levy of Cess Act, 1965
	1480700		The Sugar Export Promotion (application to the State of Pondicherry) order, 1961
	1480800		The Tamil Nadu Sugar Factories Control Act (XX of 1949)
1490000			Suits
	1490100		Specific Performance
	1490200		Partition
	1490300		Declaration
	1490400		Permanent Injunction
	1490500		Separate Possession
	1490600		Delivery of vacant possession
	1490700		Dissolution of partnership
	1490800		Admiralty
	1490900		Damages
	1491000		Scheme Suit

	1491100		Rendition of Accounts
	1491200		Matrimonial Suits
	1491300		Testamentary Suits
	1491400		Money Suits
1500000			Tax/Tolls
	1500100		Business Profits Tax Act, 1947 (21 of 1947)
	1500200		Government Trading Taxation Act, 1926 (3 of 1926)
	1500300		Municipal Taxation Act, 1881 (11 of 1881)
	1500400		Notification Extending to Pondicherry the Provincial Collection of Taxes Act, 1931
	1500500		Payment of Taxes (Transfer of property) Act, 1949 (22 of 1949)
	1500600		Provisional Collection of Taxes Act, 1931 (16 of 1931)
	1500700		Taxation Laws (Amendment and Miscellaneous Provisions) Act, 1986 (46 of 1986)
	1500800		Taxation Laws (Amendment) Act, 1991 (2 of 1991)
	1500900		Taxation Laws (Constinuation and Validation of Recovery Proceedings) Act, 1964
	1501000		The Indian Tolls (Tamil Nadu Amendment) Act (XIV of 1942)
	1501100		The Tamil Nadu Advertisements Tax Act (XXII of 1983)
	1501200		The Tamil Nadu Tax on Luxuries in Hotels and Lodging Houses Act (VI of 1981)
	1501300		The Tamil Nadu Tax on Luxuries (Amendment) Act, 2002
	1501400		The Tamil Nadu Taxation Laws (Inapplicability of Limitations Act (XLIII of 1985)
	1501500		Tamil Nadu Taxation Special Tribunal Act, 1992
	1501600		Tamil Nadu Taxation Special Tribunal (Repeal) Act, 2004
	1501700		The Tamil Nadu Tobacco (Taxation of Sales and Registration) Act (IV of 1953)
	1501800		Tolls (Army and Air Force) Act, 1901 (2 of 1901)
	1501900		Tolls Act, 1851 (8 of 1851)
	1502000		Tolls Act, 1864 (15 of 1864)
	1502100		Tolls Act, 1888 (8 of 1888)
	1502200		National Tax Tribunals Act, 2005
1510000			Technology
	1510100		Technology Development Board Act, 1995 (44 of 1995)

	1510200		Information Technology Act
	1510300		Semiconductor Integrated Circuits Layout Design Act, 2000
	1510400		Energy Conservation Act, 2001
	1510500		Biological Diversity Act, 2002
1520000			Telecom
	1520100		Telecom Regulatory Authority of India Act, 1997 (24 of 1997)
	1520200		Telegraph Act, 1885 (13 of 1885)
		1520201	<i>Section 4</i>
	1520300		Telegraph Wires (unlawful Possession) Act, 1950 (74 of 1950)
	1520400		The Telegraph (Application to the State of pondicherry) order, 1962
	1520500		Wireless Telegraphy Act, 1933
1530000			Tenders
	1530100		Tamil Nadu Transparency in Tenders Act, 1998
	1530200		The Tamil Nadu Transparency in Tenders (Amendment) Act, 2002.
	1530300		The Tamil Nadu Transparency in Tenders (Amendment) Act, 2005
1540000			Textiles
	1540100		Textile Undertakings (Nationalisation) Act, 1995 (39 of 1995)
	1540200		Textiles Committee Act, 1963 (41 of 1963)
	1540300		Textiles Undertakings (Taking Over of Management) Act, 1983 (40 of 1983)
1550000			Tobacco
	1550100		Tobacco Board Act, 1975 (4 of 1975)
1560000			Township
	1560100		Auroville (Emergency Provisions) Act, 1980 (59 of 1980)
	1560200		Auroville Foundation Act, 1988 (54 of 1988)
	1560300		The Courtallam Township (Validation of Taxes and Library Cess) Act (VIII of 1960)
	1560400		The Courtallam Township Act (XVI of 1954)
	1560500		The Mettur Township Act (XI of 1940)
	1560600		The Pondicherry Town and Country Planning Act, 1969

	1560700		The Tamil Nadu Town and Country Planning Act, 1971 (XXXV of 1972)
	1560800		The Town and Country Planning (Amendment) Act, 2002
1570000			Transfer of Property
	1570100		<i>Transfer of Property Act, 1882 (4 of 1882)</i>
		1570101	<i>Section 69</i>
		1570102	<i>Section 69 (1)</i>
		1570103	<i>Section 69 (3)</i>
1580000			Universities
	1580100		Universities Act, 1904 (8 of 1904)
	1580200		Central Agricultural Universities Act, 1992 (40 of 1992)
	1580300		Dr. Ambedkar Law University Act
	1580400		Dr. MGR Medical University
	1580500		Indira Gandhi National Open University Act, 1985 (50 of 1985)
	1580600		Indira Gandhi National Open University (Amendment) Act, 1997 (32 of 1997)
	1580700		Pondicherry University Act, 1985 (53 of 1985)
	1580800		Tamil Nadu Open University Act
	1580900		The Alagappa University Act (XXIII of 1985)
	1581000		The Alagappa University Amendment Act (XXI of 1987)
	1581100		The Madras University Act (VII of 1923)
	1581200		The Madras University (Amendment) Act, 1966
	1581300		Chennai University (Amendment) Act, 2003.
	1581400		The Madurai-Kamaraj University Act (XXXIII of 1965)
	1581500		The Manonmaniam Sundaranar University Act
	1581600		The Mother Teresa Women's University Act (XV of 1984)
	1581700		The Tamil Nadu Agricultural University Act (VIII of 1971)
	1581800		The Tamil Nadu Universities laws (Amendment) ACT (XXIX of 1989)
	1581900		The Tamil Nadu University Act (Tamil Nadu Act IX of 1982)
	1582000		University Grants Commission Act, 1956 (3 of 1956)
1590000			Urban Land Tax
	1590100		The Tamil Nadu Urban Land Tax Act (XII of 1966)

1600000		Vigilance
	1600100	Central Vigilance Commission Act, 2003
1610000		Village Officers
	1610100	Special Protection Group Act, 1988 (34 of 1988)
	1610200	The Tamil Nadu Hereditary Village Offices Act (III of 1895)
	1610300	The Tamil Nadu proprietary Estates Village Service and The Tamil Nadu Hereditary Village Officers (Repeal) Act (XX of 1968)
	1610400	The Tamil Nadu Restoration of Village Officers (Validation) Act (XVIII of 1939) (Repealed by Tamil Nadu Act XX of 1968)
	1610500	The Tamil Nadu Village Officers Restoration Act (IV of 1926)
1620000		Warehouses
	1620100	Warehousing Corporations Act, 1962 (58 of 1962)
	1620200	The Tamil Nadu Warehouses Act (XV of 1951)
	1620300	Warehousing Corporation (Supplementary) Act, 1965 (20 of 1965)
1630000		Water Supply
	1630100	Chennai Metropolitan Area Groundwater (Development & Management) Act, 2003
	1630200	Chennai Metropolitan Area Groundwater (Regulation) Act, 1987
	1630300	Inter State Water Disputes Act, 1956 (33 of 1956)
	1630400	The Chennai Metropolitan Water Supply and Sewerage Act (XXVIII of 1978)
	1630500	The Tamil Nadu Water Supply and Drainage Board Act, 1970 (IV of 1971)
1640000		Wealth Tax
	1640100	Wealth tax Act, 1957 (27 of 1957)

1650000			Women
	1650100		National Commission for Women Act 1990
	1650200		Protection of Women from Domestic Violence Act, 2005.
1660000			CIVIL REVISION PETITION
	1660100		S. 115 of CPC
	1660200		S. 11 T.N. Cultivating Tenants Act 24/56 (Payment of fair rent)
	1660300		S. 30 T.N. Cultivating Tenants Act
	1660400		S. 6 B of T.N. Cultivating Tenants Protection Act 25/55.
	1660500		S. 9 of T.N. Cultivating Tenants Arrears of Rent Relief Act
	1660600		S. 25 of T.N. Cultivating Tenants Arrears of Rent Relief Act
	1660700		S. 5 of the Limitation Act
	1660800		S. 6 of the Specific Relief Act - Against OS in Sub Court
	1660900		S. 26 (1) of the Specific Relief Act
	1661000		Rule 19-A Schedule IV of the Madras City Municipal Corporation Act 1919.
	1661100		S. 21 of the Hindu Marriage Act r/w S.151 CPC and Order IX Rule 13 of CPC
	1661200		The Pondicherry Municipality Act 1973 (Act 9/73)
	1661300		S. 83 of T.N. Land Reforms Fixation of Ceiling on Land Act (Act 58 of 1961)
	1661400		Indian Stamp Act 1989 for determination of the Market Value of the Property
	1661500		Article 6 of the Stamp Act
	1661600		S. 25 & 27(c) of the Court Fees Act - Checkslip for payment of Court fee
	1661700		Payment of Wages Act
	1661800		S. 25 of the Small Causes Courts Act
	1661900		S. 45 of Indian Evidence Act read with 151 CPC
	1662000		S. 34 of the Trust Act
	1662100		S. 20 of the T.N. Agricultural Relief Act IV/38 by Act VIII/73.
	1662200		S. 4 of H.R. and CE Act 1959 S. 90(4) against surcharge levied on a trustee
	1662300		S. 7 of the Inams Supplementary Petition XXXI/63 read with 151 CPC
	1662400		S. 34 of the Guardian and Wards Act 1980.

	1662500		Revision of Orders on Appeal in Arbitration Act
	1662600		Madras City Tenants Protection Act (Court of Small Causes Ejectment Suit U/s 3&4 of the Madras City Tenants Protection Act 1922).
	1662700		T.N. Debt Relief Act 13/80 and Act 50/82
	1662800		S. 25 T.N. Building Lease and Rent Control Act 18/60 as amended by 1/80
	1662900		S. 64-B of M.V. Act 1939 introduced by Sec. 10 T.N. Act XIII of 71
	1663000		S. 25 Act IX of 1887 of Provincial Small Causes Court Act CRP u/s 115 CPC against ejectment Suit S. 41 Provincial small causes court.
	1663100		O.S. Scheme Suit
	1663200		S. 5(1) of Inam Abolition Tribunal (Act 31 of 1963)
	1663300		S. 10(2) of Madras Forest Act V/1882
	1663400		Election O.P. - Article 227
	1663500		Co-operative Societies Act - Article 227
	1663600		S. 151 CPC in EA in EP in O.S. to direct the Advocate Commissioner to sell the hypothecated property after receiving the instruction from the court
	1663700		Appointment of receiver U/Order XL Rule 1 CPC
	1663800		Section 25 of the Pondicherry Lease and Rent Control Act 5/69 amended by Act 8/80
	1663900		The Hindu Adoption and Maintenance Act
	1664000		Against Order passed by D.J. for compensation S. 16(3) of Telegraph Act 13/85
	1664100		S. 21, 33, 41 or 91 of the Arbitration Act (X/1940)
	1664200		S. 9 of City Tenants Protection Act 25/33 condition to sell portion of land for a fixed price in D.M.C
	1664300		Urban Land Tax Tribunal/ Art.227
	1664400		Article 227 of the Constitution of India
1670000			CIVIL MISCELLANEOUS APPEAL
	1670100		S. 52 Estate Abolition Act
	1670200		S. 82 of the Employees State Insurance Act 1948
	1670300		S. 109(2) of Trade Marks Act
	1670400		S. 32 of the Indian Divorce Act (IV/1869)
	1670500		S. 55 of the Indian Divorce Act

	1670600	S. 54 of the Foreign Exchange Regulation Act 46/73.
	1670700	S. 39 of the Arbitration Act X of 1940
	1670800	S. 30 of Workmen Compensation Act (VIII/23)
	1670900	S.17 of Guardian and Wards Act to discharge guardian and appointment of fresh guardian
	1671000	S. 173 of the Motor Accidents Claims Tribunal Act
	1671100	S. 19 of the Family Court Act 1984.
	1671200	S. 28 of the Hindu Marriage Act 1985
	1671300	Section 23(1) of Railway Tribunal Act 54/87
	1671400	State Finance Corporation Act
	1671500	S. 47A of Stamps Act
	1671600	S. 76 of the Mental Health Act 1987
	1671700	Remand case under order 43 R.1 of CPC
	1671800	Indigent Person (Pauper)
	1671900	Section 10 of the Companies Act
	1672000	Appeal S. 27 of Electricity Regulatory Commission Act
	1672100	TNPID Act
1680000		APPEAL
	1680100	S. 96 of CPC
	1680200	S. 54 of the L.A. Act
	1680300	S. 75(2) of the H.R. & C.E. Act
	1680400	S. 109 of the Trade and Mercantile Marks Act 1958
	1680500	Against OP under the Indian Succession Act
1690000		SECOND APPEAL
	1690100	S. 100 CPC
	1690200	S. 13 of T.N. Acquisition of Land for Harijan Welfare Act 31/78 read with 100 CPC
1700000		T.C. APPEAL/REVISION
	1700100	S. 37 of TNGST Act (Against order of Jt. Commissioner of C.T)
	1700200	S. 260 (A) of I.T. Act, 1961
	1700300	S. 256 (2) IT Act, 1961 (T.C.P.)
	1700400	Wealth Tax Act

	1700500		S. 38 of TNGST Act 1959 - Revision Against order of S.T. Tribunal
	1700600		Revision Against order of Agricultural Tax Tribunal S. 54(1) of Income Tax Act
1710000			CMSA
	1710100		S. 25A 1 (b) Madras Act IV 1938 / T.N. Agricultural Relief Act
	1710200		S. 28 of Hindu Marriage Act XXV of 1955 (Remanded)
	1710300		S. 39 of Special Marriage Act read with S. 100 of CPC
	1710400		S. 23(1), 23 (2) T.N. Agricultural Department Relief Act read with S.100 CPC
	1710500		S. 75(2) of Provincial Insolvency Act
	1710600		Claim petition for raising attachment filed under Order 21 Rule 58 (4) CPC
1720000			O.S.A.
	1720100		Order XXXVI Rule (1) of O.S. Rules
	1720200		Order XXXV Rule 11 of A.S. Rules
	1720300		Against application I.P.under Section 8(2) of the Presidency Towns Insolvency Act, 1909
	1720400		Indian Succession Act - Under Order 36 rule (i) O.S. Rules against main OP, Under Order 36 Rule (ii) O.S. Rules against application
	1720500		Arbitration Act
	1720600		Companies Act (Act 1 of 1956)
	1720700		S. 483 of the Companies Act - Against winding up the petition
1730000			CONTEMPT APPEAL
	1730100		Appeal S. 19(1) of Contempt of Court Act 1971
1740000			STA
	1740100		S. 46 of T.N. Inam Estates Abolition and conversion into Ryotwary Act 26/63
	1740200		S. 30 T.N. Minor Inams Abolition and Conversion into Ryotwary Act 30/63
	1740300		S. 41 of the Gudalur Janmam Estates Abolition and Conversion into Ryotwary Act 24/69

1750000			LETTERS PATENT APPEAL
	1750100		Against Contempt application
	1750200		Against Single Judge Order
1760000			WRIT APPEAL (Under Sec.15 of Letters Patent)
1770000			CIVIL MISCELLANEOUS PETITION
	1770100		Caveat - S. 148 A CPC
	1770200		Transfer CMP - 24 (1) (2) CPC
	1770300		To Modify the Order - S. 151 CPC
	1770400		Review Petition - Order 47 Rule 1 & 2, S114 CPC
1780000			REFUND OF COURT FEES
	1780100		Order II R 4 (21) of AS Rules - Refund of Excess Court Fee
	1780200		Section 66, 67, 68, 69, 70 of Madras Court Fees & Suit Valuation Act - Refund of Court Fee